



# HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF SECOND APPEAL (SINGLE BENCH) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	SA/42/2011	ANTONIO FRANCISCO LIGORIO FERNANDES AND 3 ORS., VS INACIO FILIPE FERNANDES AND 12 ORS.,  RCA & RCS	MR. SUDIN USGAONKAR	MR. J. GODINHO FOR R. 3. MR.M.S.JOSHI FOR R.4 TO 13.
2	SA/90/2011	ASHOK NAGRA AND ANR., VS DAWALSAB NAIKODI  RCA & RCS	MR. R. G. RAMANI	MR. VISHNUPRASAD A. LAWANDE. FOR RESP.
3	SA/139/2011	MANGUIRISH CARGO CARRIERS REP. BY ITS PROPRIETOR SHRI ANANT DHARESHWAR VS RAJESH ROAD LINES PVT. LTD.,  SUIT FOR RECOVERY OF MONEY	MR. A. D. BHOBE	
4	SA/145/2011	CARLOS TAVORA VS PETER PRABHU AND ANR.,  SUIT FOR RECOVERY OF MONEY	VALMIKI MENEZES	MR. RAJENDRA CHODANKER FOR RESP. 2. ADV. ROHIT BRAS DE SA FOR THE R. NO.1
5	SA/148/2011	MATHEW C. FERNANDES AND ANR., VS AUREA GAMA FIGUEIREDO AND 10 ORS.,  SUIT FOR DECLARATION SPECIFIC PERFORMANCE & PERMANENT INJUNCTION	ADV. JOSEPH VAZ APELLANT NO. 1 & 2	MR. RYAN MENEZES FOR RESP.6 TO 11.
6	SA/149/2011	ALEX PEREIRA AND 6 ORS., VS LACER ORLANDO CRASTO AND ANR.,  SUIT FOR PERPETUAL INJUNCTION	ADV. DHAVAL DAMODAR ZAVERI	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
7	SA/150/2011	MR. CARLOS TAVORA VS MR. FREDERICK C. D' SOUZA AND ANR.,	VALMIKI MENEZES	ADV. R. CHODANKER FOR R.NO.1. ADV. ROHIT BRAS DE SA FOR THE R. NO.2.
SUIT FOR RECOVERY OF MONEY				
8	SA/151/2011	JOSEPH ANTHONY FELIX D'SILVA AND ANR., VS PAUL C. FERNANDES	SHRI. R. G. RAMANI	ADV. PRASHEEN LOTLIKAR FOR R.NO.1 ADV. PRASHEEN LOTLIKAR FOR R.NO. 1(A) TO 1(D)
SPECIAL PERFORMANCE OF AGREEMENT & PERMANENT				
9	SA/157/2011	UMESH RATNAKAR HATTIKUDUR THROUGH HIS CONSTITUTED ATTORNEY MR. GREGORIO DOMINGOS AFONSO VS VIS VAS BUILDERS AND 3 ORS.,	MR. P. S. LOTLIKAR MR. H.KANKONKAR	ADV. C. A. COUTINHO, ADV. S. REDKAR FOR R NO. 4.
SUIT FOR SPECIFIC PERFORMANCE OF CONTRACT RECOVERY OF COMPENSATION & OTHER CONSEQUENTIAL RELIEFS				
10	SA/161/2011	ANTONETA PAIS AND ANR., REP. BY THEIR ATTORNEY HOLDER MR. ANGELO PAIS., VS DEU KESHAV NAIK.,	MR. JOSEPH VAZ SONALI M.P. DACOSTA FRIAS SHAGUFA AGHA ADV. JOSEPH VAZ ADV. JOSEPH VAZ FOR APPLT.NO.1(A&B	
SUIT FOR RECOVERY OF MONEY				
11	SA/162/2011	KUSUM ALIAS ROSHAN THEWA VELIP AND 9 ORS., VS GUNAVATI LADU VELIP AND 12 ORS.,	MR. R. G. RAMANI	
SUIT FOR PARTITION				
12	SA/166/2011	JENNIFER MESSIAS VS THOMAS BRAGANZA AND 2 ORS.,	MR. P.S. RAO	ADV. V. MENEZES FOR R.NO.1. ADV. JOAQUIM GODINHO FOR R.NO. 3
SUIT FOR DECLARATION & CANCELLATION OF DOCUMENTS INJUNCTION & POSSESSION				

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
13	SA/1/2012	IGNATIUS D'SOUZA VS YESHWANT MAHABALESHWAR DHARGALKAR	DIOGO MR. GAURISH AGNI VIBERT NORONHA ANABEL FERNANDES @	MR. VIVEK A. RODRIGUES FOR RESP.

SUIT FOR DECLARATION PERMANENT INJUNCTION MANDATORY  
INJUNCTION & OTHER CONSEQUENTIAL RELIEFS

WITH STA/913/2011 (Filing No) IN SA/1/2012	IGNATIUS D'SOUZA VS YESHWANT MAHABALESHWAR DHARGALKAR	DIOGO @	MR. GAURISH AGNI
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14	SA/2/2012	KILITO MARINE SERVICE THROUGH THEIR P.O.A SHRI KISHORE TOLANI., VS SIDDHARTH CARRIERS AND ANR.,	MR. NITIN SARDESSAI S. KUDCHADKAR L. RAGHUNANDAN MR. DEEP SHIRODKAR ORE	ADV. A. D. BHOBE FOR R.NO.2
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15	SA/3/2012	THE NEW INDIA ASSURANCE CO. LTD., AND 2 ORS., VS JOHN FERNANDES AND ANR.,	ADV. CHRISTABEL AFONSO	ADV. SHAMBHU S. KAKODKAR FOR R.NO.1
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WITH SA/7/2012	THE NEW INDIA ASSURANCE CO. LTD., AND 2 ORS., VS JOHN FERNANDES AND ANR.,	ADV. CHRISTABEL AFONSO	ADV. SHAMBHU S. KAKODKAR FOR R.NO.1.
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16	SA/4/2012	CARLOS TAVORA VS FREDERICK C. D' SOUZA.,	VALMIKI MENEZES	ADV. J. GODINHO FOR R.NO.1.
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SUIT FOR RECOVERY OF MEANY

17	SA/6/2012	LAWRENCE D'COSTA DECEASED ) THROUGH LR'S AND ANR., VS FATIMA BRAGANZA AND ANR.,	MARTIN (SINCE THROUGH	MR. A. D. BHOBE ADV. JAYANT PANDURANG MULGAONKAR ADV. SWATI S KAMAT WAGH FOR R. NO. 2 SONA PEDNEKAR JAGANNATH JAYANT MULGAONKAR
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SUIT FOR PERMANENT INJUNCTION

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
18	SA/11/2012	PRABHAKAR PANDURANG NAIK DESSAI AND ORS., VS TOLU PAICA VELIPO (SINCE DECEASED) THR. LRS. AND 47 ORS.,	PRASHEEN LOTLIKAR MR. H. KANKONKAR MR. K. SURJUSE	ADV. C. A. COUTINHO FOR R NOS. 1 TO 35.
SUIT FOR DECLARATION PERMANENT & MANDATORY INJUNCTION				
19	SA/18/2012	JOSE ALBINO DE MATOS PEREIRA REP. BY P.O.A MR. RUI ESTANISLAU FERNANDES AND 2 ORS., VS FERNANDO D'COSTA AND 7 ORS.,	MR. M. P. ALMEIDA	ADV. D. J. PANGAM FOR R.NO.8. ADV. VALMIKI MENEZES FOR R.NO. 4 & 5 ADV. VALMIKI MENEZES FOR R.NO. 1 TO 3 ADV. M.S. JOSHI FOR R.NOS. 6 & 7. ADV. J. ABREU LOBO , FOR R.NO. 3, 4, 5.
SUIT FOR DECLARATION & POSSESSION				
20	SA/20/2012	LUCY D' SOUZA AND ANR., VS KUSSUM MANGUESH TIRODKAR AND ORS.,	VILAS P. THALI	ADV. V. MENEZES FOR R.NOS.1, 2A TO 2C. ADV. VLEDSON LUCIO BRAGANZA FOR R. NO. 2.5 ADV. VLEDSON LUCIO BRAGANZA FOR R. NO. 2.2 ADV. VLEDSON LUCIO BRAGANZA FOR R. NO. 2.3 ADV. VLEDSON LUCIO BRAGANZA FOR R. NO. 2.4 ADV. VLEDSON LUCIO BRAGANZA FOR R. NO. 2.1 ADV. VLEDSON LUCIO BRAGANZA FOR R. NO. 2 ADV. SAGAR B. RIVANKAR FOR R. NO. 2.5 ADV. VILAS GOVINDAN PAVITHRAN FOR R. NO. 2.5 ADV. BERNARD FERNANDES FOR R. NO. 2.5 ADV. SAGAR B. RIVANKAR FOR R. NO. 2.4 ADV. VILAS GOVINDAN

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				PAVITHRAN FOR R. NO. 2.4 ADV. BERNARD FERNANDES FOR R. NO. 2.4 ADV. BERNARD FERNANDES FOR R. NO. 2.3 ADV. SAGAR B. RIVANKAR FOR R. NO. 2.3 ADV. VILAS GOVINDAN PAVITHRAN FOR R. NO. 2.3 ADV. SAGAR B. RIVANKAR FOR R. NO. 2.2 ADV. VILAS GOVINDAN PAVITHRAN FOR R. NO. 2.2 ADV. BERNARD FERNANDES FOR R. NO. 2.2 ADV. SAGAR B. RIVANKAR FOR R. NO. 2.1 ADV. VILAS GOVINDAN PAVITHRAN FOR R. NO. 2.1 ADV. BERNARD FERNANDES FOR R. NO. 2.1 ADV. BERNARD FERNANDES FOR R. NO. 2 ADV. SAGAR B. RIVANKAR FOR R. NO. 2 ADV. VILAS GOVINDAN PAVITHRAN FOR R. NO. 2 SAGAR B. RIVANKAR PAVITHRAN VILAS GOVINDAN BERNARD FERNANDES VLEDSON LUCIO BRAGANZA ADV. V. MENEZES FOR R.NOS. 2D & 2E.
	WITH SA/80/2012	KUSSUM MANGUESH TIRODKAR AND ORS., VS LUCY D'SOUZA AND ANR.,	ADV. VLEDSON LUCIO BRAGANZA SAGAR B. RIVANKAR PAVITHRAN VILAS GOVINDAN BERNARD FERNANDES	ADV. VILAS P. THALI FOR R.NO. 1 AND 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	WITH SA/81/2012	KUSSUM MANGUESH TIRODKAR AND ORS., VS LUCY D'SOUZA AND ANR.,	ADV. BERNARD FERNANDES SAGAR B. RIVANKAR PAVITHRAN VILAS GOVINDAN VLEDSON LUCIO BRAGANZA	ADV. VILAS P. THALI FOR R.NO. 1 AND 2
21	SA/25/2012	HANUMANT R. PHADE AND ANR., VS RAMESH MAHADEV CHODANKAR ALIAS PEDRO JACKY PEREIRA	MR. P. S. LOTLIKAR	ADV. J. GODINHO FOR THE RESPONDENT.
22	SA/28/2012	SNEHAL SARDESSAI AND 4 ORS., VS SMITA A. KAMAT, AND 10 ORS.,	SHRI. ARUN TALAULIKAR	ADV. ABHIJEET A. KAMAT FOR R.NOS. 1 TO 5.
SUIT FOR DECLARATION MANDATORY INJUNCTION				
23	SA/29/2012	KANIKA ALIAS NAGINI KASHINATH FAL DESSAI AND 2 ORS., VS RUKMINI RAMDAS FAL DESSAI.,	SHRI. NITIN SARDESSAI	ADV. GALILEO TELES ADV. DANIELLA GUEDES FOR R.NO.1(F&H) ADV. AUSTIN FERNANDES FOR R.NO. 1(J)& 1(N) ADV. DEEPAK FADKE FOR R.NO.1(F&H) ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO.1(F&H) ADV. GALILEO FRANCISCO TELES FOR R.NO. 1(J)& 1(N) ADV. GALILEO FRANCISCO TELES FOR R.NO.1(F&H)
SUIT FOR DECLARATION				
24	SA/32/2012	ASHOK KASHINATH PAI RAIKAR., VS ANIL MARUTI SAWANT.,	SHIRIN V. NAIK	ADV. D. J. PANGAM.
SUIT FOR PERMANENT INJUNCTION				
25	SA/35/2012	CALU BHISSO VELIP AND 3 ORS., VS	SHRI. SUDESH USGAONKAR	ADV. R. G. RAMANI FOR R.NOS.1, 26 TO 30. ADV. ALMEIDA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PORO KUSTA NEVEKAR AND 29 ORS.,		COUTINHO CLEOFATO GARRETT R-2 TO 25 ADV. SHAILESH REDKAR R-2 TO 25 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R-2 TO 25
26	SA/51/2012	STELLA LAWRENCE FREITAS, REP. BY CONSTITUTED ATTORNEY, HER DAUGHTER MARIA LAWRENCE FREITAS., VS KAMLAVATI KASHINATH RAGJI ARLEKAR AND ANR.,	PRASHEEN LOTLIKAR	ADV. ASHWIN D. BHOBE ADV. ASHWIN D. BHOBE FOR R. NO. 2
SUIT FOR DECLARATION				
27	SA/53/2012	RAM BHOIRO VELIP AND 6 ORS.,THROUGH POA SHRI RAJENDRA BABU VELIP., VS COMMUNIDADE OF AGONDA THROUGH OFFICE OF CHAUDI CANACONA REP. BY ITS ATTORNEY SHRI. DHIRAJ NAIK .,	MR. SHIVAN DESSAI SHALAKA SHELKE KETAKI PEDNEKAR SHRI. VIRENDRA PARSHEKAR	ADV. P. A. KAMAT FOR R - 1 THROUGH POA.
SUIT FOR DECLARATION & CORRECTION OF SURVEY RECORDS				
	WITH MCA/744/2012 IN SA/53/2012	RAM BHOIRO VELIP AND 6 ORS.,THROUGH POA RAJENDRA BABU VELIP., VS COMMUNIDADE OF AGONDA THROUGH OFFICE OF CHAUDI CANACONA REP. BY ITS ATTORNEY DHIRAJ NAIK .,	VIRENDRA PARSEKAR	
28	SA/63/2012	SARASWATI NARAYAN SHETGAONKAR AND 2 ORS., VS CHANDRAKANT S. SHETGAONKAR AND 11 ORS.,	VALMIKI MENEZES	ADV. R. GAWAS FOR R NOS. 1 AND 2.
SUIT FOR DECLARATION				

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
29	SA/70/2012	ROMANO LUIS FERNANDES (SINCE DECEASED) REP. BY LR'S AND ANR., VS SILVESTRE MASCARENHAS AND ANR.,	VILAS P. THALI	ADV. MAHESH AMONKAR FOR R.NO.1 AND 2
SUIT FOR PERMANENT INJUNCTION & COMPENSATION				
	WITH CA/98/2012 IN SA/70/2012	ROMANO LUIS FERNANDES (SINCE DECEASED) REP. BY LR'S AND ANR., VS SILVESTRE MASCARENHAS AND ANR.,	VILAS P. THALI	ADV. MAHESH AMONKAR FOR R.NO.1 AND 2
30	SA/72/2012	SADANAND SHANKAR NAIK ALORNEKAR AND ANR., VS PRASANNA GANGARAM GOVEKAR AND ORS.,	S.G.BHOBE	ADV. ARJUN NAIK FOR R NOS. 1 AND 2.
SUIT FOR DECLARATION PERMANENT INJUNCTION OTHER CONSEQUENTIAL BENEFITS				
31	SA/74/2012	KAREKAR FINANCE PVT. LTD., THROUGH ITS MANAGER, MR. JOSEPH NAZARETH VS RATIKANT KORGAONKAR AND 2 ORS.,	MR. P. S. LOTLIKAR	ADV. A. D. BHOBE FOR R.NOS. 1 TO 3.
SUIT FOR RECOVERY OF MONEY				
32	SA/82/2012	NARAYAN NAIK VS BHARATI LONE NEE BHARATI NARAYAN NAIK	MR. USGAONKAR	ADV. SUDESH VINAYAK GURUDAS PAI FOR R.NO. 1
PETITION FOR DIVORCE				
33	SA/90/2012	KASHINATH FERNANDES ALIAS LUCAS FERNANDES VS AGARWAL MINERALS (GOA PVT. LTD) REP THROUGH ITS CONSTITUTED ATTORNEY SHRI J.P. COSTA	A.D. BHOBE	
SUIT FOR DEMOLITION & PERMANENT INJUNCTION				



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
34	SA/92/2012	EDWIN BARBOSA (SINCE DECEASED) THROUGH LR'S VS FRANCISCO D'SOUZA AND ANR.,	NIGEL DA COSTA FRIAS	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 AND 2
		SUIT FOR SPECIFIC PERFORMANCE		
	WITH SA/122/2012	EDWIN BARBOSA (SINCE DECEASED) THROUGH LR'S VS JOHN LUIS FERRAO AND ANR.,	NIGEL DA COSTA FRIAS	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 AND 2
	WITH SA/31/2013	EDWIN BARBOSA (SINCE DECEASED) THROUGH LR'S VS CAETANO D'SOUZA (SINCE DECEASED) THROUGH LR'S	NIGEL DA COSTA FRIAS	ADV. JAGANNATH JAYANT MULGAONKAR R.NO.1(E),1(F) AND ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 2 ADV. JAYANT PANDURANG MULGAONKAR R.NO. 1(A)TO 1(D) ADV. JAGANNATH JAYANT MULGAONKAR R.NO.1(H),1(G)
35	SA/93/2012	CANDIDA DA COSTA VS RAJENDRA DA COSTA AND ANR.,	MR. USGAONKAR SUDESH	ADV. ABHIJEET A. KAMAT, FOR R. NO. 2
		SUIT FOR PRE EMPTION		
36	SA/94/2012	ASHA SHAIKH AND 6 ORS., VS GEORGINA PEREIRA AND 6 ORS.,	MR. USGAONKAR SUDESH	C.A. COUTINHO R.NOS. 1 AND 2
		SUIT FOR DECLARATION INJUNCTION		
37	SA/96/2012	ALBERTINA JOAO D'SOUZA AND ANR., VS SHANTABAI MANGUESH MANDREKAR AND 7 ORS.,	AGNELO F DINIZ	ADV. J. P. MULGAONKAR FOR R.NO. 1
		SUIT FOR DECLARATION		
	WITH SA/97/2012	ALBERTINA JOAO D'SOUZA AND ANR., VS SHANTABAI MANGUESH	AGNELO F DINIZ	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		MANDREKAR AND 7 ORS.,		
38	SA/103/2012	MANGUESH RAGHUVIR BANDODKAR VS MARIA MARCELINA DA PIEDADE CLEMENTE E COSTA (DEC.) THROUGH LR'S MISS NEZ LUDICINA DA COSTA	A.D. BHOBE	ADV. ANTHONY D'SILVA
		SUIT FOR MANDATORY INJUNCTION		
39	SA/107/2012	VILLAGE PANCHAYAT OF CHICALIM THROUGH ITS SECRETARY AND ANR., VS PEDRO BARBOSA.,	MR. ZELLER DE SOUSA	
		SUIT FOR DAMAGES COMPCASTION COUSEQUNTION RELIEFS		
40	SA/112/2012	WELLINGTON DIAS AND ANR., VS LOURDINHA FERNANDES AND ANR.,	GALILEO FRANCISCO TELES	ADV. C. A. COUTINHO, FOR R.NO. 1 AND 2
		SUIT FOR PERMANENT INJUNCTION & CONSEQUENTIAL RELIEF		
41	SA/119/2012	VASUDEV LAXMAN PEDNEKAR (DECEASED) THROUGH LR'S VS BLASCO WILLIAM PEREIRA	SHAIKH VAHIDULLA	ADV. S. R. RIVANKAR
		SUIT FOR RECOVERY OF MONEY		
42	SA/123/2012	RAMDAS CHANDRAKANT NAIK AND ORS., VS MARIA ALEXANDER SILVIA DELFINA LOURENCO MIRANDA	MR. D. J. PANGAM	ADV. J. ABREU LOBO FOR R.NO. 1
		SUIT FOR EVICTION & MESNE PROFITS		
	WITH CA/175/2012 IN SA/123/2012	RAMDAS CHANDRAKANT NAIK AND ORS., VS MARIA ALEXANDER SILVIA DELFINA LOURENCO MIRANDA	MR. D. J. PANGAM	ADV. J. ABREU LOBO FOR R.NO. 1
43	SA/129/2012	A and T ENGINEERS and 2	ADV. GINA MARIA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ORS., VS JAMES EGIPSY and ANR.,	ALMEIDA FOR THE APPELLANTS ADV. NIGEL JOHN FERNANDES **FOR THE APPELLANTS ADV. RYAN DA PIEDADE MENEZES **FOR THE APPELLANTS	
SUIT FOR RECOVERY OF MONEY				
44	SA/130/2012	VIJAY METAL WORKS THROUGH ITS PARTNERS VS GOA GRANITE WORKS REP. BY ITS PROPRIETOR MR. V. BHASKAR	A.D. BHOBE	ADV. R. G. RAMANI FOR RESPONDENT
45	SA/131/2012	RAJAN VINAYAK LOTLIKAR PROPRIETOR OF M/S RAJ JEWELLERS VS THE GOA STATE COOPERATIVE BANK LTD., THROUGH ITS MD (IN-CHARGE) MR. A. V. SHINDE AND 2 ORS.,	ADV. ASHWIN D. BHOBE FOR APPELLANT ADV. BHOBE SHRADHA SUBHASH FOR APPELLANT	
SUIT FOR DECLARATION COMPENSATION				
46	SA/139/2012	MICHAEL EVASON VS JULIO D'COSTA AND ANR.,	ANIRUDHA A. SINAI BORKAR	
SUIT FOR RECOVERY OF MONEY				
47	SA/145/2012	RAMCHANDRA G. HALWAI VS HDFC BANK LIMITED REP. BY ITS BRANCH MANAGER AND 7 ORS.,	R.G. RAMANI	
SUIT FOR DECLARATION				
48	SA/149/2012	JOHN STANISLAUS LUIS VS ANTHONY REBELLO REPRESENTED BY HIS ATTORNEY SMT. IRENE REBELLO and 2 ORS.,	VALMIKI MENEZES	MR. A. D. BHOBE FOR R-1 ADV. A. D. BHOBE FOR R.NO. 3
SUIT FOR PERMANENT INJUNCTION				
49	SA/150/2012	THE CHIEF OFFICER CANACONA MUNICIPAL	MR. USGAONKAR	SUDESH ADV. NITIN SARDESSAI FOR R.NO. 1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		COUNCIL AND ANR., VS SOCORRO FERNANDES		
		SUIT FOR DECLARATION		
50	SA/151/2012	LEONILGILDA MARIA FERROZ E BRITTO., VS NANI RAMCHANDRA BANAULIKAR (SINCE DEC.) REP. BY LR'S AND ORS.,	MR. P. S. LOTLIKAR	ADV. SUDIN M. S. USGAONKAR, FOR R.NO. 1-A, 2, 3, 4
		SUIT FOR EVICTION		
51	SA/152/2012	THE TRANSPORT CORPORATION OF INDIA LTD., VS NARCINVA DAMODAR NAIK REP. BY PARTNERS	PRAVIN ULHAS NAIK	ADV. M. S. JOSHI
		SUIT FOR RECOVERY OF MONEY		
52	SA/163/2012	BRAZ PEREIRA AND ANR., VS GASPER JOSE FIDELIS ANTONIO PEREIRA (SINCE DEC.) THOROUGH LR'S AND 17 ORS.,	C.A. COUTHINHO WITH ADV. MR. S. REDKAR	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.8 ADV. NIGEL JOHN FERNANDES FOR R.NO.8 ADV. GINA MARIA ALMEIDA FOR R.NO.8
		RCA (REGULAR CIVIL SUIT)		
53	SA/166/2012	ALEIXANDRE D'COSTA REP. BY ATTORNEY AND ANR., VS JOANITA FERNANDES E MACARENHAS AND ANR.,	ADV. RYAN DA PIEDADE MENEZES FOR APPLNT.NO.1AND2 ADV. NIGEL JOHN FERNANDES *~*FOR APPLNT.NO.1&2 ADV. GINA MARIA ALMEIDA *~*FOR APPLNT.NO.1&2	ADV. CLEOFATO ALMIEDA COUTINHO, FOR R.NO. 1 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R. 2.2, 2.
54	SA/167/2012	SATYABHAMA P. PRABHU DESSAI AND OTHERS VS BABY S. PRABHU DESSAI (SINCE DECEASED DELETED), AND OTHERS	SHIVAN DESAI	ADV. NITIN SARDESSAI FOR R.NOS.2 TO 5 AND 6A TO 6D.
		SUIT FOR DECLARATION PERMANENT & MANDATORY INJUNCTION		
55	SA/168/2012	JOAQUIM JERONIO FERNANDES AND ANR., VS	D.G.PANGAM ADV. NIGEL JOHN FERNANDES FOR P. NO. 2	ADV. VALMIKI MENEZES FOR R.NO. 1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		JOANITA FERNANDES AND 13 ORS.  SUIT FOR DECLARATION		
56	SA/179/2012	NAMDEV BHASKAR GOVEKAR VS HIRABAI V. KENKRE (SINCE DECEASED) THROUGH LR'S., AND ORS.,	JOAQUIM GODINHO	ADV. KAMAT GHANEKAR TANVI FOR R.NO.1(A AND B) ADV. MASHELKAR TANISHA AVINASH FOR R.NO.1(A & B) ADV. PADGAONKAR KISHAN C FOR R.NO.1(A & B)
		SUIT FOR PERMANENT INJUNCTION		
57	SA/181/2012	VITHOBA BABUSSO ADEL AND ANR., VS SUDHAKAR FOTTO DESSAI AND 9 ORS.,	D. J. PANGAM ADV. NEEHAL S. VERNEKAR THE APPELLANT NO.2(A-G) ADV. PARIKSHIT S. SAWANT THE APPELLANT NO.2(A-G)	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO 1 AND 2
58	SA/184/2012	YATISH ATMANAND VARDE AND ANR., THROUGH THEIR ATTORNEY SHRI ATMANAND VARDE VS THE BICHOLIM VIVIDH KARYAKARI SAHAKARI SOCIETY LTD., THROUGH ITS SECRETARY SHRI RAJENDRA LANJEKAR	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	ADV. A. A. AGNI FOR R. NO. 1
		SUIT FOR DECLARATION OF POSSESSION & MENES PROFIT		
59	SA/185/2012	HAZRAT BI SHAIKH VS HUSSAINSAB ALLABAX BOODI	AGHA IFTIKHAR	ADV. SAGAR MALKARNEKAR
		MATRIMONIAL		
60	SA/190/2012	BALKRISHNA NAIK AND ORS., VS SANTOSH S. GAONKAR AND 3 ORS.,	R.G. RAMANI	ADV. SUDIN MANOHAR USGAONKAR FOR R. NOS. 1 AND 4.
		SUIT FOR PERMANENT INJUNCTION & CONSEQUENTIAL RELIEF		
61	SA/2/2013	SHANTI SHETKAR	SANDESH D. PADIYAR	ADV. MRS. ANITA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS RAJARAM CHOPDEKAR		THORAT ADV. ANITA THORAT FOR LR. NO. A & B ADV. G. NAGVENKER FOR R.NO. C TO L

SUIT FOR PERMANENT INJUNCTION & CONSEQUENTIAL BENEFIT

62	SA/3/2013	AMRUT SHANKAR VERLEKAR AND 4 ORS., VS BAZARKAR MANDAL MADGAON THROUGH PRESIDENT ABHAY D. MASURKAR AND 4 ORS.,	ADV. VALMIKI MENEZES APPEL NO. 1A TO 1F,2 TO 5 ADV. PADGAONKAR KISHAN C FOR P. NO. 1.2 ADV. PADGAONKAR KISHAN C FOR P. NO. 1.1 ADV. PADGAONKAR KISHAN C FOR P. NO. 2 ADV. PADGAONKAR KISHAN C FOR P. NO. 3 ADV. PADGAONKAR KISHAN C FOR P. NO. 5 ADV. PADGAONKAR KISHAN C FOR P. NO. 1.4 ADV. PADGAONKAR KISHAN C FOR P. NO. 1.3 POOJA NAIK ADV. SINAI USGAOKAR SHUKR SUDIN FOR P. NO. 5 ADV. MASHELKAR TANISHA AVINASH FOR P. NO. 5 POOJA NAIK ADV. SINAI USGAOKAR SHUKR SUDIN FOR P. NO. 3 ADV. MASHELKAR TANISHA AVINASH FOR P. NO. 3 POOJA NAIK ADV. SINAI USGAOKAR SHUKR SUDIN FOR P. NO. 2 ADV. MASHELKAR TANISHA AVINASH FOR P. NO. 2 POOJA NAIK ADV. SINAI USGAOKAR SHUKR SUDIN FOR P. NO. 1.4 ADV. MASHELKAR	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			TANISHA AVINASH FOR P. NO. 1.4 POOJA NAIK ADV. SINAI USGAOKAR SHUKR SUDIN FOR P. NO. 1.3 ADV. MASHELKAR TANISHA AVINASH FOR P. NO. 1.3 POOJA NAIK ADV. SINAI USGAOKAR SHUKR SUDIN FOR P. NO. 1.2 ADV. MASHELKAR TANISHA AVINASH FOR P. NO. 1.2 POOJA NAIK ADV. SINAI USGAOKAR SHUKR SUDIN FOR P. NO. 1.1 ADV. MASHELKAR TANISHA AVINASH FOR P. NO. 1.1 ADV. VALMIKI MENEZES FOR APPEL NO. 1G & 1H	
SUIT FOR PERMANENT INJUNCTION & OTHER RELIEFS				
63	SA/10/2013	LIGORIO PEREIRA AND 3 ORS., VS ANTONIO ABILIO PEREIRA (DEC.) REP. BY LR'S	VALMIKI MENEZES	ADV. DEVIDAS J. PANGAM FOR R.NO. 1B AND C ADV. LUIS FERNANDES FOR R.NO. 1B & C
SUIT FOR PARTITION				
64	SA/14/2013	MANGALDAS NAIK VS SARAT PAES	KAKODKAR SHAMBHU SATCHIDANAND	ADV. AGNELO F DINIZ FOR RESPONDENT
SUIT FOR RECOVERY OF MONEY				
65	SA/18/2013	PETER JEROME JOHN EVAGRIS FERNANDES AND ANR., VS TULSIDAS KRISHNA GURAV AND 3 ORS.,	PRASHEEN LOTLIKAR	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO. 1 AND 2
SUIT FOR SPECIFIC PERFORMANCE & CONTRACT & DECLARATION INJUNCTION				
66	SA/28/2013	MAHABALESHWAR RAMKRISHNA NAIK AND 4	PRASHEEN LOTLIKAR	ADV. BHASKAR MAHATME FOR RESP.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ORS., VS DAMODAR CAXINATH NAIK (SINCE DECEASED) AND ORS.,		NO. 6 ADV. BHASKAR MAHATME FOR RESP. NO. 2, 4, 5

SUIT FOR INJUNCTION

67	SA/38/2013	SHAIKH NOORMOHAMAD AND ANR., VS SHAIKH YASSIN YAKUB AND ORS.,	ADV. KENY SANMAN RAJANIKANT	ADV. AJIT R. KANTAK FOR R.NO. 1 ADV. R. GAWAS FOR R.NO. 2(F) & 2(G) ADV. AJIT R. KANTAK FOR R.NO. 2(A) TO 2(E) ADV. ASHWIN D. BHOBE FOR R.NO. 2(F) & 2(G)
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SUIT FOR DECLARATION

68	SA/43/2013	SHAIKH ABDUL KADIR., VS SHAIKH KAMRUDDIN AND 2 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 AND 2
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RCS

69	SA/45/2013	BASTENA D'SA GONSALVES ALIAS SEBASTEANA D'SA., VS MARIA DOMINGO PEREIRA AND ANR.,	ADV. R.G. RAMANI	ADV. JOSEPH VAZ FOR RESPONDENT NO. 1
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SUIT FOR DECLARATION & PERMANENT INJUNCTION

70	SA/53/2013	RAMCHANDRA LAXMAN GAONKAR (SINCE DECEASED) THROUGH LR'S AND ANR., VS YESHWANT VITHAL GAONKAR (SINCE DECEASED) THROUGH HIS LR'S AND 2 ORS.,	ADV. PRASHEEN LOTLIKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1ATO1E,
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SUIT FOR DECLARATION & INJUNCTION

WITH CA/104/2013 IN SA/53/2013	RAMCHANDRA LAXMAN GAONKAR (SINCE DECEASED) THROUGH LR'S AND ANR., VS YESHWANT VITHAL GAONKAR (SINCE DECEASED) THROUGH HIS	ADV. PRASHEEN LOTLIKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1ATO1E,
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		LR'S AND 2 ORS.,		
71	SA/62/2013	SALIMA BI SHAIK ALIAS ZEMILA BI SHAIK AND ANR., VS FATIMABI MUZAWAR AND 12 ORS.,	ADV. VISSILI LEWIN BRAGANZA	ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 10 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 4 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 8 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 13 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 5 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 3 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 7 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 9 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 11 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 2 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 6 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 12 ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 13 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 13 ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 12 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 12 ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 11

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 11
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 10
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 10
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 9
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 9
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 8
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 8
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 7
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 7
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 6
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 6
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 5
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 5
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 4
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 4
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 3
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 3
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 2
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 2
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 10
			ADV. MARIE ROSETTE

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	RCA			PEREIRA FOR R. NO. 10
72	SA/77/2013	RAJENDRA GANGARAM PEDNEKAR AND 4 ORS. VS DEVENDRA T. DHAVJEKAR	ADV. VISHNUPRASAD A. LAWANDE	ADV. NITIN SARDESSAI FOR RESPONDENT ADV. L. RAGHUNANDAN FOR RESPONDENT ADV. DEEP D. SHIRODKAR FOR RESPONDENT
73	SA/78/2013	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO VS JOSE AGNELO BRITTO (SINCE DEC.) THROUGH LR'S	ADV. YOGESH NADKARNI	V. ADV. JAYANT PANDURANG MULGAONKAR R.1A TO 1E AND L ADV. JAGANNATH JAYANT MULGAONKAR R. 1A TO 1E & L
		SUIT FOR RECOVERY OF MONEY		
74	SA/83/2013	NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS, RAJESH CHEDDA AND ANR. VS ELIZABETH CHANDY AND 2 ORS.	ADV. S. M. SINGBAL	ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 AND 2
		SUIT FOR RECOVERY OF MONEY		
	WITH XOB/10/2015 IN SA/83/2013	ELISABETH CHANDY AND ANR., VS NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS, RAJESH CHEDDA AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. S. M. SINGBAL
75	SA/89/2013	EUGENIO CLEFAS CAEIRO AND 8 ORS. VS CHANDRAHAS DHARMU NAIK AND 56 ORS.	ADV. PRANAY A KAMAT	ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1 AND 2 ADV. SUDIN MANOHAR USGAONKAR R.35A TO 35F, ADV. DALVI GAURI SUKUMAR R.36 TO 43 & 46 ADV. SUDIN MANOHAR USGAONKAR R.25,26C,27

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				TO 30,34 ADV. DALVI GAURI SUKUMAR R. 34,35A TO 35F ADV. PADGAONKAR KISHAN C 36 TO 43 & 46 ADV. DALVI GAURI SUKUMAR R. 23C,25,26,26C,27 TO 30 ADV. PADGAONKAR KISHAN C R. 34,35A TO 35 F ADV. DALVI GAURI SUKUMAR R.7,8,10 TO 17,20 TO 22, ADV. PADGAONKAR KISHAN C R.23C,25,26,26C,27 TO 30 ADV. SUDIN MANOHAR USGAONKAR R.36 TO 43 & 46 ADV. PADGAONKAR KISHAN C R.7,8,10 TO 17,20 TO 22 ADV. SUDIN MANOHAR USGAONKAR R.7,8,10TO17,20 TO23C

SUIT FOR DECLARATION & INJUNCTION

76	SA/91/2013	NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS RAJESH CHEDDA AND ANR. VS KUCKU VERGHESE REP. BY ELIZABETH CHANDI AND ANR.	ADV. S. M. SINGBAL	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. RUPA BANAULIKAR FOR R.NO.1 ADV. SIYA DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1
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SUIT FOR RECOVERY OF MONEY

WITH XOB/7/2015 IN SA/91/2013	KUCKU VARGHESE REP. BY ELIZABETH CHANDI AND ANR., VS NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS RAJESH CHEDDA AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. S. M. SINGBAL
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<b>SR.</b>	<b>CASE NUMBER</b>	<b>PARTY NAME</b>	<b>PET. ADV.</b>	<b>RES. ADV.</b>
77	SA/94/2013	SHANTI GAJANAN KERKAR AND ANR., VS RAMCHANDRA NAIK AND 7 ORS.,	ADV. VILAS P. THALI	ADV. ABHIJEET KAMAT ADV. ABHIJEET KAMAT FOR R. NO. 5 ADV. ABHIJEET KAMAT FOR R. NO. 7 ADV. ABHIJEET KAMAT FOR R. NO. 4 ADV. ABHIJEET KAMAT FOR R. NO. 6 ADV. ABHIJEET KAMAT FOR R. NO. 2 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 7 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 7 ADV. PREETAM TALAULIKAR FOR R. NO. 7 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 6 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 6 ADV. PREETAM TALAULIKAR FOR R. NO. 6 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 5 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 5 ADV. PREETAM TALAULIKAR FOR R. NO. 5 ADV. NAIK DESSAI SAICHA SANJIVA FOR R. NO. 4 ADV. SIMOES KHER CEAZER JOHN FOR R. NO. 4 ADV. PREETAM TALAULIKAR FOR R. NO. 4 SAICHA DESSAI SAICHA DESSAI ADV. SIMOES KHER CEAZER JOHN FOR R. NO.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				2 ADV. PREETAM TALAULIKAR FOR R. NO. 2 SAICHA DESSAI SIMOES KHER CEAZER JOHN PREETAM TALAULIKAR

SUIT FOR DECLARATION AND PERMANENT INJUNCTION

78	SA/111/2013	VITHAL ARJUN DABOLKAR VS SATYAWATI A. SHERLEKAR AND ANR.,	ADV. THALMANN PRADEEP PEREIRA	ADV. GAJANAN KORGAONKAR FOR RESPONDENTS ADV. KETAKI L. PEDNEKAR FOR R.NO.1 & 2 ADV. ANIROODH C. SARDESAI FOR R.NO.1 & 2 ADV. JATIN RAMAIYA FOR R.NO.1 & 2 ADV. SHIVAN DESAI FOR R.NO.1 & 2
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SUIT FOR MANDATORY INJUNCTION

79	SA/116/2013	GREAVES COTTON LTD. VS SAPNA CERAMICS PVT. LTD.	ADV. AMEY JAGDISH SINAI KAKODKAR	ADV. HANUMANT D. NAIK FOR RESPONDENT
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PERMANENT INJUNCTION RECOVERY OF MONEY DAMAGES FOR CONTRACT

80	SA/117/2013	ZUARI INDUSTRIES LIMITED REP. BY ITS CONSTITUTED ATTORNEY, GIRISH NAIK DESSAI VS R. G. FURTADO	D. J. PANGAM	
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SUIT FOR RECOVERY OF MONEY

81	SA/118/2013	INDIRA ENGINEERING WORKS VS DEMPO MINING CORPORATION PVT. LTD.	ADV. SHIVAN DESAI	ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SUIT FOR RECOVERY OF MONEY			
	WITH MCA/621/2014 IN SA/118/2013	INDIRA ENGINEERING WORKS THR. ANANT GOVIND KAMAT VS DEMPO MINING CORPORATION PVT. LTD.,	ADV. SHIVAN DESAI	ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT
82	SA/119/2013	VAMAN NAKUL SHETTY VS VASUDEV TUKARAM SAWANT AMONKAR	ADV. PRASHEEN LOTLIKAR	ADV. SHIVAN DESAI FOR RESPONDENT
	SUIT FOR DECLARATION			
83	SA/121/2013	VIVEK KRISHNANTH NAIK VS FOOD CORPORATION OF INDIA THROUGH ITS SR. REGIONAL MANAGER (MAH) HEADED BY DISTRICT MANAGER	R.G. RAMANI	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO. 1
	SUIT FOR RECOVERY MONEY			
84	SA/122/2013	OJAS ENGINEERING WORKS REP. BY ITS SOLE PROPRIETOR ATCHUT D.KARE AND ANR., VS STATE BANK OF INDIA REP. BY ITS DIVISIONAL MANAGER, V. R. KAMAT	ADV. VIJAY A. PALEKAR	
	SUIT FOR RECOVERY OF MONEY			
85	SA/128/2013	JOHN VAZ AND ANR., VS JOSE DE AFONSO MACHADO (SIN. DEC.) THROUGH LR'S. AND ANR.,	ADV. SANDESH PADIYAR	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1 AND 2
	SUIT FOR INJUNCTION			
86	SA/132/2013	SAGAR MAHESH FADTE VS LATA BABLO GAVANDE	ADV. ASHWIN D. BHOBE	
	FOR ANNULMENT OF MARRIAGE			

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
87	SA/134/2013	PETER CAMILO RODRIGUES AND 3 ORS. REP. BY THEIR DULY ATTORNEY APPE. NO. 3. JOSEPH RODRIGUES VS GENEVRA RODRIGUES AND 5 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. ANAGHA MATONDKAR ADV. MARIE ROSETTE PEREIRA	ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 4 ADV. GINA MARIA ALMEIDA FOR R.NO. 4
SUIT FOR DECLARATION INJUNCTION				
88	SA/137/2013	NARHARI JAIWANT HORNEKAR VS LAXMAN JAIWANT HORNEKAR AND ANR.,	ADV. PARAG RAO	
SUIT FOR PERMANENT & MANDATORY INJUNCTION				
89	SA/143/2013	VISHNUDAS NARONTAMDAS (EXPIRED) AND 11 ORS., VS COMMUNIDADE OF MORCAIM (MADKAI) THROUGH ITS ATTORNEY DULBA PURSHOTTAM KAMAT	ADV. PRASHEEN LOTLIKAR	ADV. R. G. RAMANI FOR RESPONDENT
SUIT FOR DECLARATION				
90	SA/144/2013	ABHINAY JAIRAM DESAI AND ANR., VS SUNITA SHYAM NAIK AND 2 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	ADV. NITIN SARDESSAI FOR R.NO. 1 TO 3 ADV. L. RAGHUNANDAN FOR R.NO. 1 TO 3 ADV. DEEP D. SHIRODKAR FOR R.NO. 1 TO 3
91	SA/145/2013	MOHAN SHET SHIRODKAR AND ANR., VS SANJU VENKU SHET SHIRODKAR AND 3 ORS.,	ADV. JAYANT PANDURANG MULGAONKAR ADV. A. KAISUKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 4 ADV. S.BHOBE FOR R.NO. 1 TO 4
SUIT FOR PARTITION & INJUNCTION CONSEQUENTIAL RELIEFS				
92	SA/146/2013	JULIETA FERNANDES AND ANR., VS EUFEMIA FERNANDES KNOWN AS MARIA R. E. FERNANDES E FURTADO REP. BY RESP. NO.2 AND 6	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1,3 AND 4 ADV. NIGEL JOHN FERNANDES FOR R.NO.1,3 & 4 ADV. GINA MARIA



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ORS.,		ALMEIDA FOR R.NO.1,3 & 4
SUIT FOR INJUNCTION OTHER RELIEFS				
93	SA/147/2013	SANVLO DATTA DESSAI VS INDU DATTA NAIK	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	ADV. VALMIKI MENEZES FOR RESPONDENT
SUIT FOR PERMANENT MANDATORY INJUNCTION				
94	SA/148/2013	CHANDRAKANT MANGAONKAR VS ATMARAM KRISHNA PALIEKAR AND 9 ORS.,	APA ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. PURUSHOTTAM R. KARPE FOR R.NO. 2 AND 3 ADV. PURUSHOTTAM R. KARPE FOR R.NO. 1A TO 1C ADV. POONAM HALDANKAR FOR R.NO. 2 & 3 ADV. POONAM V. HALDANKAR FOR R.NO. 1A TO 1C ADV. GAURI P. KARPE FOR R.NO. 2 & 3
SUIT FOR DECLARATION PERMANENT INJUNCTION & CONSEQUENTIAL RELIEFS				
95	SA/152/2013	LUIS CESAR LOURENCO (SIN. DEC.) THROUGH LR'S. AND ANR., VS DOMINGOS R. LOURENCO (SIN. DEC.) THROUGH LR'S. AND ANR.,	ADV. R. G. RAMANI	ADV. F.E. NORONHA FOR R.NO. 1D,1D AND R.NO. 2 ADV. PRACHI PRAKASH PRABHU FOR R.NO. 1D,1D & R.NO.
SUIT FOR PETITION				
96	SA/153/2013	VIKAS VASSU BENE VS ANAND SHESHGIRI SINAI BENE AND 2 ORS.,	ADV. SOMNATH B. KARPE	ADV. ANANT C. PARSEKAR ( FOR CAVEATOR ) ADV. BHOBE SHRADHA SUBHASH FOR R.NO.3 ADV. ASHWIN D. BHOBE FOR R.NO.3 ADV. ASHWIN D. BHOBE R-3 & COA OF R-1 & 2
SUIT FOR PERMANENT INJUNCTION				
97	SA/1/2014	DINANATH MARDOLKAR AND ANR., VS RAJARAM G. NAIK AND 7 ORS.,	M. ADV. P. RAO ADV. SUNIL REDKAR	ADV. VILAS P. THALI R.NO. 3,4A,4B,4C,4E,4F,4G,R5AN D6 ADV. VILAS P. THALI FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R.NO.4D,4I,4H,R7,& R8
		REG. CIVIL SUIT		
98	SA/4/2014	MR. GOPAL BABURAO CHODANKAR AND 2 ORS., VS MRS. PHILOMENA PINTO AND 8 ORS.,	MR. J. P. MULGAONKAR	ADV. VALMIKI MENEZES FOR R.NO.3 AND 4 ADV. NIGEL DA COSTA FRIAS FOR R.NO.1
		SUIT FOR PERMANENT INJUNCTION		
99	SA/5/2014	BABUSSO SHANKAR KUDNEKAR AND 3 ORS., VS DAYANAND SAKARAM KUNNEKAR AND 4 ORS.,	ADV. R. G. RAMANI	
		SUIT FOR INJUNCTION		
	WITH SA/8/2014	DAYANAND SAKARAM KUNNEKAR AND 4 ORS., VS BABUSSO SHANKAR KUDNEKAR AND 3 ORS.,	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. NAIK DESSAI KRISHNA MOHAN	
100	SA/9/2014	MARGAO CITI CABLE VS ADVANI HOTELS AND RESORTS (INDIA LTD.) REP. BY ITS EXE. DIRECTOR HARESH ADVANI	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. KAIF NOORANI FOR RESPONDENT
		RECOVERY FOR MONEY		
101	SA/11/2014	JOHN JOAO DIAS AND ANR., VS GUILHERMINA DIAS AND ANR.,	ADV. SHAILESH REDKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 AND 2 ADV. MS. PRIYANKA N. MATLANE FOR R.NO. 1 & 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2 ADV. RICHARD ALMEIDA FOR R.NO. 1 & 2
		SUIT FOR PERMANENT INJUNCTION		
102	SA/13/2014	PURUSHOTTAM RAM SHINKRE @ SURESH SHINKRE VS ROSARIO MIGUEL MASCARENHAS AND ANR.,	ADV. VLEDSON LUCIO BRAGANZA ADV. VINOD VISHNU KORGAONKAR	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO.1 AND 2 ADV. SHAILESH REDKAR FOR R.NO. 1 & 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SUIT FOR PERMANENT INJUNCTION			
103	SA/15/2014	SHREE SAGAR STEVEDORES AND 2 ORS., VS SHRI KAUSTUB SHIPPING PVT. LTD. REP. BY ITS DIRECTOR BALKRISHNA G. KAMAT	ADV. VINOD VISHNU KORGAONKAR ADV. JOCELYN GODINHO	ADV. SITARAM SINGBAL FOR RESPONDENT

SUIT FOR RECOVERY OF MONEY

104	SA/16/2014	PARVATI YESHWANT @ YESO PARAB AND 3 ORS., VS GANGABAI N. ASHWEKAR AND 9 ORS.,	ADV. SUDIN MANOHAR USGAONKAR ADV. DALVI GAURI SUKUMAR ADV. PALYEKAR VINITA VISHRAM ADV. SHIRODKAR ALISHA	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1,2,4,5,7 AND 8 ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 6 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 1,2,4, ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 1,2,4,5,7
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SUIT FOR INJUNCTION DECLARATION

105	SA/17/2014	DEEPAK SAKARAM SALGAONKAR VS VISHRANTI DHANANJAY SAPERKAR	ADV. VALLABH D. PANGAM FOR PETITIONER U/LAS	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT RESPONDENT ADV. SHAILESH REDKAR FOR RESPONDENT
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MARRIAGE PETITION

106	SA/25/2014	FRANCISCO JOSE GODINHO VS TOMMIE DEAN HARDIN	JOAQUIM GODINHO	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. KHOT UMESH DIVAKAR FOR RESPONDENT
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SUIT FOR PERMANENT INJUNCTION & COMPENSATION

107	SA/26/2014	LUZITO L. A. X. D'COSTA VS MAHABLESHWAR VENKATESH VERLEKAR AND 17 ORS.,	ADV. SUDIN MANOHAR USGAONKAR ADV. PARAG GAJANAN WAGLE ADV. ANIRUDHA A. SINAI BORKAR ADV. PREMA MATKAR	ADV. S. R. RIVANKAR FOR R.NO. 1 AND 2 ADV. SAGAR RIVANKAR FOR R.NO. 1 & 2 ADV. RAMA GAJANAN RIVANKAR FOR R.NO. 1 & 2
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SUIT FOR DECLARATION DEMOLITION

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
108	SA/28/2014	DIGAMBAR ATMARAM PRABHU VS VISHWANATH RAGHOBA PRABHU AND 2 ORS.,	ADV. ASHWIN D. BHOBE	ADV. PREMA MATKAR FOR R.NO. 3 ADV. GAJENDRA USGAONKAR FOR R.NO. 1 & 2
SUIT FOR PERMANENT INJUNCTION				
109	SA/30/2014	MUNI RAJ VS NARAYAN KRISHNA MALWANKAR AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. NATASHA N. MAYEKAR	
SUIT FOR SPECIFIC PERFORMANCE OF THE AGREEMENT				
110	SA/34/2014	NICHOLAS SEQUEIRA THR. HIS CONSTITUTED P. O. A. LOURENCO INACIO GONSALVES AND ANR., VS CONSTANCIO REBEIRO THR. HIS CONSTITUTED ATTORNEY NETTY GONSALVES AND ANR.,	ADV. KHOLKAR PREMANAND ANAND ADV. YUVRAJ V. SIRSAT	ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 1 ADV. VINITA D. GAWAS FOR R.NO. 1
SUIT FOR DECLARATION				
111	SA/35/2014	JOAO ANTAO PEREIRA @ JOAO ADOLFO NORTON SIMAO CIRENEU ANTAO PEREIRA AND ANR., VS SITA ANTAO AND 19 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. USGAONKAR SUDESH MANOHAR FOR RES. 1 AND 2.
SUIT FOR PERMANENT INJUNCTION				
112	SA/36/2014	LAXMIBAI ANAND MOPKAR AND 7 ORS., VS RUKMINI VITHAL BALLIKAR ( DECEASED THR. LR'S ) AND 3 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	
SUIT FOR PERMANENT & MANDATORY INJUNCTION				
WITH SA/37/2014	LAXMIBAI ANAND MOPKAR AND 7 ORS., VS RUKMINI VITHAL BALLIKAR (DEC.) THROUGH LR'S. AND 3 ORS.,	ADV. SHAILESH REDKAR ADV. ALMEIDA COUTINHO CLEOFATO GARRETT	ADV. KANSAR AMRUT SHIVRAM R.NO. 1A TO 1F,2,3 AND 4 ADV. SWATI NAIK R.NO.1(A-F) R-3 & 4 ADV. JOSEPH VAZ R-1(B-F) R-3 & 4 ADV. JOSEPH VAZ FOR R.NO.1(A) & R-2	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
113	SA/39/2014	SURESH RAMCHANDRA NAIK AND ANR., VS NALINI RAMCHANDRA NAIK AND ANR.,	ADV. CAETANO MASCARENHAS	ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1 AND 2 ADV. DALVI GAURI SUKUMAR FOR R.NO. 1 & 2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 1 & 2

SUIT FOR PARTITION PERMANENT INJUNCTION & MENES PROFITS

114	SA/47/2014	BHISSO VELIPO AND ANR., VS COMMUNIDADE OF CANACONA , REP. BY ITS ATTORNEY PANDURANGA B. NAIK GAUONKAR	V.R. PARSHEKAR	ADV. MARCELINO C. FERNANDES FOR RESPONDENT
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SUIT FOR DECLARATION OF TITLE PERMANENT INJUNCTION  
& RECOVERY OF DAMAGES

115	SA/49/2014	COMMUNIDADE OF CAVELLOSIM REP. MATHEW RODRIGUES VS SILVERIA CRISTINA REBELLO @ SILVERIA RODRIGUES AND 2 ORS.,	ADV. NITIN SARDESSAI ADV. DEEP D. SHIRODKAR ADV. L. RAGHUNANDAN	ADV. NIGEL DA COSTA FRIAS R.NO. 1,1.1 AND 1.2 ADV. PRATIKSHA NAGVENKAR R.NO. 1,1.1 & 1.2 ADV. LAXMI SAWANT R.NO. 1,1.1 & 1.2
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SUIT FOR DECLARATION & MANDATORY INJUNCTION

WITH MCA/470/2014 IN SA/49/2014	COMMUNIDADE OF CAVELLOSIM REP. MATHEW RODRIGUES VS SILVERIA CRISTINA REBELLO @ SILVERIA RODRIGUES AND 2 ORS.,	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ADV. NIGEL DA COSTA FRIAS R.NO. 1,1.1 AND 1.2 ADV. LAXMI SAWANT R.NO. 1,1.1 & 1.2 ADV. PRATIKSHA NAGVENKAR R.NO. 1,1.1 & 1.2
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116	SA/60/2014	FELICIDADE RODRIGUES AND 10 ORS., VS FRANCIS D'COSTA AND 11 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS
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RCA

117	SA/63/2014	JOAQUIM ANTONIO EDUARDO DE LIMA, ALIAS EDWARD JOACHIM D'LIMA AND 2 ORS., VS MANUEL JOSEPH D'LIMA	ADV. ASHWIN D. BHOBE ADV. D. HARMALKAR ADV. R. GAWAS	ADV. VILAS P. THALI FOR R.NO. 1 TO 4
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ALIAS MANUEL JOSE D'LIMA AND 8 ORS.,		
SUIT FOR DECLARATION				
118	SA/64/2014	JOHN ZACARIAS SEQUEIRA AND ANR., VS THEREZA COELHO AND ANR.,	ADV. DEVIDAS PANGAM ADV. P. SAWANT	J. ADV. PRAVIN FALDESSAI FOR R.NO. 1 ADV. VINOD VISHNU KORGAONKAR FOR R.NO.2 ADV. MANSI NAIK FOR R.NO. 1 ADV. VENICIA LOURENCO FOR R.NO. 1 ADV. BERNARD FERNANDES FOR R.NO.2 ADV. MANGUESHKAR KAJOL KAMLESH FOR R.NO.2 ADV. VIDHATI SHETYE FOR R.NO. 1 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.2 ADV. PRIYANKA HAWANOOR FOR R.NO. 1

SUIT FOR PERMANENT & MANDATORY INJUNCTION

119	SA/65/2014	NICOLAU XAVIER TEXEIRA AND ANR., VS MARIANINHA FERNANDES E BARRETO	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. MICAEL ALELUIA CESAR FERNANDES FOR RESPONDENT ADV. ALBERTO RODRIGUES FOR RESPONDENT ADV. SATISH J. PARULEKAR FOR RESPONDENT ADV. CLIFF FERNANDES FOR RESPONDENT
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SUIT FOR PERMANENT & MANDATORY INJUNCTION

120	SA/66/2014	ARCHDIOCESE OF GOA AND DAMAN PACOPATRIARCAL REP. BY ARCHBISHOP OF GOA REP. THR. P. O. A. FR. V. VAZ VS DEEPAK HARISCHANDRA GAONKAR AND 2 ORS.,	ADV. VINOD VISHNU KORGAONKAR ADV. JOCELYN GODINHO ADV. S. KARPE ADV. V. BRAGANZA	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. S.BHOBE FOR R.NO. 1 TO 3
121	SA/68/2014	CHAMPAVATI TULSIDAS NAIK AND 5 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS KRISHNA K. NAIK AND 2 ORS.,	ADV. A. KAISUKAR ADV. P. REMEDIOS ADV. JAYANT PANDURANG MULGAONKAR	
SUIT FOR DECLARATION & PERMANENT INJUNCTION				
122	SA/77/2014	SHAIK AKTAR ALI AND 5 ORS., VS SHAIKH KASSIM	ADV. ASHWIN D. BHOBE ADV. U. KHOT	SHIVAN DESAI
SUIT FOR DECLARATION & INJUNCTION				
123	SA/80/2014	ALICIA MARIA CRASTO, VS QUITERIA FERNANDES and 2 ORS.,	ADV. NITIN SARDESSAI ADV. NEHA SHIRODKAR ADV. L. RAGHUNANDAN	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 AND 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2 ADV. RICHELLE ALMEIDA FOR R.NO. 1 & 2 ADV. ASHWIN C. COSTA FOR R.NO. 1 & 2
SUIT FOR PERMANENT & MANDATORY INJUNCTION				
124	SA/82/2014	GURUDAS VATTU CHAATIM ALDONKAR AND ANR., VS CHANDRAWATY DATTA CHATIM ( SINCE DEC ) AND 7 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. SHRIRAM POLLE ADV. NEELAM PATIL	ADV. VILAS P. THALI R.2,3,4A,4B,5 TO 8
125	SA/84/2014	WAMAN MAHADEV SAWANT VS UNITED INDIA INSURANCE COMPANY LTD., THR. ITS BRANCH OFFICER OF MAPUSA BRANCH	ADV. JAGANNATH JAYANT MULGAONKAR ADV. PEARL ELSA REMEDIOS ADV. ANUSHA KAISUKAR ADV. JAYANT PANDURANG MULGAONKAR	ADV. A.R.S.NETRAVALKAR FOR RESPONDENT
SUIT FOR RECOVERY OF AMOUNT				
126	SA/85/2014	ANANT GANPAT PAIDARKAR VS SHYAM KASHINATH KANEKAR AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. R. G. RAMANI FOR R.NO. 1 TO 3
SUIT FOR PERMANENT INJUNCTION & CONSEQUENTIAL RELIEF				

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
127	SA/86/2014	LYDIA MONTEIRO D'CRUZ ( SINCE DECEASED ) THR. LEGAL REPRESENTATIVES VS JACINTA D'SOUZA AND 5 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	
SUIT FOR EVICTION				
128	SA/87/2014	COMMUNIDADE OF CORTALIM THR. ITS ATTORNEY JOHN PHILIP PEREIRA VS ANICETO LUIS DE SA AND ANR.,	ADV. SANDESH D. PADIYAR ADV. ANJALI AGRAWAL ADV. KRISHNA DESSAI ADV. PRASHIL AROLKAR	ADV. PAVITHRAN A.V FOR R.NO. 1 ADV. KENY SANMAN RAJANIKANT FOR R.NO. 1 ADV. KETAKI L. PEDNEKAR FOR R.NO. 1 ADV. ANOOP ATCHUT GAOKER FOR R.NO. 1
SUIT FOR DECLARATION INJUNCTION & OTHER RELIEF				
129	SA/89/2014	BIBIANA DINIZ GRACIAS AND ANR., VS FATIMA D'SILVA AND ANR.,	ADV. RYAN DA PIEDADE MENEZES THE APPELLANT ADV. GINA MARIA ALMEIDA *~*THE APPELLANT ADV. NIGEL JOHN FERNANDES *~*THE APPELLANT	ADV. ARUN DE SA FOR R.NO. 1 AND 2 ADV. PANDURANG SHIRODKAR FOR R.NO. 1 & 2 ADV. AGNETHA S. MONIZ FOR R.NO. 1 & 2 ADV. SIDDESH SHET FOR R.NO. 1 & 2 ADV. ANACLETO VIEGAS FOR R.NO. 1 & 2
SUIT FOR INJUNCTION & OTHER RELIEFS				
130	SA/96/2014	MARIO MINGUEL MASCARENHAS VS VITHAL NAGUESH NAIK	ADV. DEVIDAS J. PANGAM	ADV. PANANDIKER GAURANG DIGAMBER FOR RESPONDENT ADV. PEREIRA SUZETTE SAVIA. A FOR RESPONDENT ADV. L. RAGHUNANDAN FOR RESPONDENT ADV. VIBHAV RAJIV AMONKAR FOR RESPONDENT
SUIT FOR EVICTION & RECOVERY				
131	SA/98/2014	JOSE MARQUES AND ANR. VS GUSTAVO DE SOUZA.	ADV. ASHWIN D. BHOBE ADV. KHOT UMESH DIVAKAR	ADV. MICAEL ALELUIA CESAR FERNANDES FOR RESPONDENT ADV. SATISH J. PARULEKAR FOR RESPONDENT



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. ALBERTO RODRIGUES FOR RESPONDENT ADV. CLIFF FERNANDES FOR RESPONDENT
SUIT FOR POSSESSION & RECOVERY OF MONEY				
	WITH XOB/11/2014 IN SA/98/2014	JOSE MARQUES AND ANR. VS GUSTAVO DE SOUZA.	ADV. MICAEL ALELUIA CESAR FERNANDES ADV. CLIFF FERNANDES ADV. SATISH J. PARULEKAR ADV. ALBERTO RODRIGUES	
132	SA/99/2014	MILAGRES GOMES VS EKNATH RAMCHANDRA LAAD	ADV. ASHWIN D. BHOBE ADV. S. BHOBE ADV. V. SHETYE ADV. U. KHOT	ADV. KHOLKAR PREMANAND ANAND FOR RESPONDENT
SUIT FOR RECOVERY OF MONEY				
133	SA/100/2014	SIMON FERNANDES AND ANR., VS SUZANA PEREIRA.	ADV. R. G. RAMANI	ADV. SOMNATH B. KARPE FOR RESPONDENT ADV. ABHIJIT M. NAIK FOR RESPONDENT
SUIT FOR PERMANENT MANDATORY INJUNCTION & OTHER CORRESPONDENCE				
134	SA/104/2014	ALFRAN CONSTRUCTION PVT. LTD. THR. ITS MANAGING DIRECTOR. VS NIRMAL GANGADEAN AND ANR.	ADV. JOSEPH VAZ ADV. SWATI NAIK	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. S.BHOBE FOR R.NO. 1 ADV. V.SHETYE FOR R.NO. 1
SUIT FOR RECOVERY OF MONEY				
135	SA/111/2014	KOSHY BUILDERS REP. BY ITS PROPRIETOR KOCHU KOSHY THROUGH HIS LR'S. VS MACARIO RODRIGUES (EXPIRED) THROUGH LR'S. AND 5 ORS.,	ADV. NITIN SARDESSAI ADV. DEEP D. SHIRODKAR ADV. L. RAGHUNANDAN	ADV. SHIVAN DESAI FOR R.NO. 1A AND 1B
SUIT FOR SPECIFIC PERFORMANCE RECOVERY & INJUNCTION				
136	SA/1/2015	SHAIKH ABDUL GANI THROUGH LEGAL REPRESENTATIVES AND ANR.,	ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 AND 2 ADV. RICHELLE

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS SHAIKH ABDUL RASHID AND 2 ORS.,		ALMEIDA FOR R.NO. 1 & 2 ADV. ASHWIN C. COSTA FOR R.NO. 1 & 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2

SUIT FOR PERMANENT & MANDATORY INJUNCTION &  
CONSEQUENTIAL

137	SA/3/2015	SAYED SALIM SABUWALA AND 2 ORS., VS PAUL J. KOLLAN AND ANR.,	ADV. L. RAGHUNANDAN ADV. SUZETTE PEREIRA ADV. DEEP D. SHIRODKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 AND 2 ADV. ANUSHA KAISUKAR FOR R.NO.1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 & 2
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SUIT FOR SPECIFIC PERFORMANCE & COMPENSATION

138	SA/4/2015	SANTOSH SHABA GAONKAR. VS SUSHANT VISHNU GAONKAR AND 4 ORS.,	ADV. SUDIN MANOHAR USGAONKAR ADV. PADGAONKAR KISHAN C ADV. VINITA PALYEKAR ADV. TANVI K. KHANEKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. V.SHETYE FOR R.NO.1 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 5 ADV. S.BHOBE FOR R.NO. 1
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SUIT FOR PERMANENT & MANDATORY INJUNCTION

139	SA/11/2015	JAYANTIBAI GOVIND NADKARNI AND 6 ORS., VS PRABHAKAR GOPAL NADKARNI (DECEASED) REP. BY HIS LEGAL REPRESENTATIVES AND 3 ORS.,	ADV. PEREIRA SUZETTE SAVIA. A ADV. DEEP D. SHIRODKAR ADV. L. RAGHUNANDAN	ADV. ASHWIN D. BHOBE FOR R.NO. 1C ADV. S.BHOBE FOR R.NO. 1C ADV. V.SHETYE FOR R.NO. 1C
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SUIT FOR DECLARATION & CORRECTION OF SURVEY RECORDS  
& OTHER CONSEQUENTIAL

140	SA/12/2015	PANDHARINATH D. CHODANKAR. VS WAUSVEL J. S. MIRANDA AND ANR.,	ADV. SANJAY M. CHODANKAR ADV. SOHAN DESSAI ADV. PRASHILA NAIK ADV. JUDAS CHAGAS SILVA ADV. ALDRIN MONTEIRO	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1 AND 2
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SUIT FOR DECLARATION			
141	SA/14/2015	SEBASTIAO XAVIER CARVALHO AND ANR., VS JOHN D'SOUZA THR. HIS ATTORNEY PEDRO FRANCISCO DOURADO @ PETER FRANCISCO DOURADO AND ANR.	ADV. CARLOS ALVARES FERREIRA ADV. JASON FERNANDES ADV. RICHARD ALMEIDA ADV. P. MATLANE	ADV. R. G. RAMANI FOR RESPONDENT
SUIT FOR POSSESSION MENES PROFIT & INJUNCTION				
142	SA/19/2015	GOVIND MUCUND POROB GAONKAR@GOVIND M.PRABHU GAONKAR,THR.POA CHANDRAKANT V. PAI KIR AND ANR., VS JAYSHREE GOPANATH CHARI AND 28 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	
RCA (REGULAR CIVIL SUIT)				
143	SA/23/2015	DR.DIGAMBAR TALAULIKAR. VS THE NEW INDIA ASSURANCE COMPNAY LIMITED AND ANR.,	V.S. ADV. RYAN DA PIEDADE MENEZES	ADV. U.R.TIMBLE FOR R.NO. 1 ADV. YADIKA MANDREKAR FOR R.NO. 1
SUIT FOR RECOVERY OF MONEY				
144	SA/25/2015	CARMELINA FERNANDES E D'SOUZA. VS LUDOVICO HERMENGILDO A. FERNANDES (EXPIRED) THROUGH HIS LEGAL HEIRS AND 2 ORS.,	ADV. VINOD VISHNU KORGAONKAR ADV. V. BRAGANZA ADV. S. KARPE ADV. JOCELYN GODINHO	ADV. PRASHEEN LOTLIKAR FOR R. NO. 1.1 ADV. PRASHEEN LOTLIKAR FOR R. NO. 1.4 ADV. PRASHEEN LOTLIKAR FOR R. NO. 1.3 SUNITA TORASKAR
SUIT FOR DECLARATION & PERMANENT INJUNCTION				
145	SA/26/2015	MANIK NAKUL DESAI. VS GOODFAITH SHIPPING COMPANY AND 2 ORS.,	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT	
RCA (REGULAR CIVIL SUIT)				
146	SA/27/2015	LOXIMON SANVLO	ADV. DEVIDAS J.	ADV. GALILEO

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SHETKAR AND 13 ORS., VS RATNAKAR BHASKAR SHETKAR AND ANR.,	PANGAM ADV. SHIVADATTA PRAKASH MUNJ FOR LRS OF APPELLANTS ADV. DEVIDAS J. PANGAM APPLT.1A-1N, 3A-3T& 13(A&B)	FRANCISCO TELES FOR R.NO. 1 AND 2 ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO. 1 & 2 ADV. DEEPAK S. FADKE FOR R.NO. 1 & 2

SUIT FOR CORRECTION OF SURVEY RECORDS

147	SA/29/2015	KAMINI SHRIHARI GAONKAR. VS PRABHAKAR RAUJI SHET AND 3 ORS.,	ADV. KALPA GOVENKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1
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RCA

	WITH MCA/651/2016 IN SA/29/2015	KAMINI SHRIHARI GAONKAR. VS PRABHAKAR RAUJI SHET AND 3 ORS.	ADV. KALPA GOVENKAR ADV. ADITI KAMAT	ADV. ASHWIN D. BHOBE FOR R.NO. 1
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148	SA/37/2015	PANDHARINATH J. S. TALAULIKAR AND ANR., VS GNANA PRASAD PREM AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. DHARMANAND VERNEKAR ADV. P. KAUR	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. SAGAR SARMALKER FOR R.NO.1 & 2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1 & 2
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SUIT FOR INJUNCTION & DAMAGE

149	SA/46/2015	PRESENTATION CONVENT, THROUGH ATTORNEY SR. SHEILA DE SA. VS MARIA SAVIA BARRETO AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE	ADV. ROESHA MASCARENHAS FOR RESPONDENT 1 AND 2
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SUIT FOR DECLARATION & PERMANENT INJUNCTION

150	SA/47/2015	ANIL LAXIMAN GHADI. VS BHIKAJI BABUSSO NAIK SATARDEKAR.	ADV. DEVIDAS J. PANGAM ADV. S.P. MUNJ	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. ASHWIN D. BHOBE R-1(A,C,D,E,F,G,H,I,J&K) ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT ADV. FERNANDES ANNELISE R-1(ACDEFGHIJ&K) ADV. SHETYE VAISHALI
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				VINAYAK FOR RESPONDENT ADV. SAGAR SURENDRA SARMALKER R-1(ACDEFGHIJ&K)

SUIT FOR DECLARATION PERMANENT INJUNCTION & OTHER  
CONSEQUENTIAL RELIEFS

151	SA/48/2015	DAMU BABAL NAIK. VS GULABI SADANAND NAIK AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. PARIMAL REDKAR ADV. DHARMANAND R. VERNEKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 TO 3 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 TO 3
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SUIT FOR MANSE PROFITS

WITH MCA/393/2016 IN SA/48/2015	DAMU BABAL NAIK. VS GULABI SADANAND NAIK AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO ADV. DHARMANAND R. VERNEKAR ADV. PARIMAL REDKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 TO 3 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 TO 3
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152	SA/61/2015	SHWARDE PHARMACEUTICAL (I) PVT. LTD., THROUGH ITS DIRECTOR ROHAN PRAKASH HEDE. VS HERALD PUBLICATION PVT. LTD., REPRESENTED BY ITS RECOVERY OFFICER VIDHYARTH KALIDAS NAIK.	ADV. ASMITA TIRODKAR ADV. ABHIJIT M. NAIK ADV. SANA SHAIKH	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPOND ADV. SHAILESH REDKAR FOR RESPONDENT
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SUIT FOR RECOVERY

153	SA/63/2015	SANGITA BABURAO KERKAR AND 2 ORS., VS SHOBA ANJIKHANE.	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ADV. S. Y. THALY FOR RESPONDENT ADV. SANTOSH SAWKAR FOR RESPONDENT
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SUIT FOR DECLARATION

154	SA/76/2015	G.R. PRABHUGAONKAR. VS BHARGAVA ALUMINA INDUSTRIES, THROUGH ITS	ADV. S. M. SINGBAL	
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PARTNERS R.K.BHARGAVA.		
		SUIT FOR RECOVERY OF MONEY		
155	SA/77/2015	JOSE VICENTE BISMARCK RODRIGUES (DEC) AMENDED AS PER ORDER DT. 21.06.2018 AND 3 ORS., VS CONCEICAO CARLOS (DECEASED) THROUGH LRS.,	ADV. BETQUECAR KARISHMA CUSTA ADV. MS. SONIYA G. CHODANKAR	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1H AND II ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1(A&B) ADV. PADGAONKAR CHAITANYA PRAKASH FOR R-1(C,F&G)) ADV. PADGAONKAR CHAITANYA PRAKASH FOR R-1(D,E&J)
		SUIT FOR DECLARATION & POSSESSION		
156	SA/85/2015	DAVID D'SOUZA, REPRESENTED BY ATTORNEY LUIZA D'SOUZA @ ANNIE D'SOUZA AND ANR., VS VATSALA HARMALKAR (DECEASED) THROUGH OCCUPANTS.,	ADV. S. Y. THALY	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1(I) ADV. SAEESH V. NAIK FOR R.NO.1(I) ADV. PADGAONKAR KISHAN C FOR R.NO.1(I) ADV. KAMAT GHANEKAR TANVI FOR R.NO.1(I)
		SUIT FOR PERMANENT INJUNCTION & EVICTION		
157	SA/87/2015	K. VENKATESH PAI. VS JOHN C. ZUZARTE (DECEASED) THROUGH LEGAL HEIRS AND 2 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. ADITI NAIK ADV. PADGAONKAR CHAITANYA PRAKASH	
		SUIT FOR INJUNCTION, DAMAGE, DECLARATION & EVICTION		
158	SA/91/2015	ESSENTIAL PERSONAL SERVICES, REPRESENTED BY NARAYAN S. DESSAI. VS HOTEL GREEN PARK AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES STEPHANIE C. C. ALVARES NIGEL JOHN FERNANDES GINA MARIA ALMEIDA	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 TO 3 ADV. ANUSHA D. KAISUKAR FOR R.NO.1 TO 3 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 TO 3
		SUIT FOR RECOVERY OF MONEY		
159	SA/92/2015	SUNITA VINOD NAIK @ SUNITA VITHOBA SHIRODKAR.	ADV. KAIF NOORANI U/LAS FOR APPELLANT	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDT.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS VINOD TULSHIDAS NAIK.		
SUIT FOR DISSOLUTION OF MARRIAGE				
160	SA/100/2015	DR.ULHAS G. P. NACHINOLCAR AND ANR., VS SHITAL SITARAM PRABHU NACHINOLCAR.	ADV. PALYEKAR VINITA VISHRAM	ADV. AJIT R. KANTAK FOR RESPONDENT ADV. R.KANTAK FOR RESPONDENT
SUIT FOR PERMANENT INJUNCTION				
161	SA/101/2015	JOSE ALEIXO DE VIERA VELHO (DEC) THR. LRS., VS JITENDRA NARVENKAR.	ADV. VISHWADH SARDESSAI	ADV. VALMIKI MENEZES
SUIT FOR MANDATORY & PERMANENT INJUNCTION & MENES PROFITS				
162	SA/107/2015	SHANTABAI MANGUESH KAREKAR (SINCE DECEASED) REP. BY LEGAL REPRESENTATIVES., VS INDUMATI GANESH AGARWADEKAR (SINCE DECEASED) THROUGH HER LEGAL REPRESENTATIVES.,	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	ADV. ASHWIN D. BHOBE FOR R.NO.1A, B AND 2 ADV. S.BHOBE FOR R.NO.1A, B & 2
SUIT FOR DECLARATION PERMANENT & MANDATORY INJUNCTION				
163	SA/112/2015	ANANDRAO VAMAN CHATIM. VS MANOHAR N. CHONKAR AND 2 ORS.,	ADV. PAVITHRAN A.V ADV. KENY SANMAN RAJANIKANT	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1 AND 2 ADV. PADGAONKAR KISHAN C FOR R.NO.1 & 2 ADV. VALMIKI MENEZES FOR R.NO.3 ADV. KAMAT GHANEKAR TANVI FOR R.NO.1(A&B) ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1(A&B) ADV. KAMAT GHANEKAR TANVI FOR R.NO.1 & 2
REG. CIVIL SUIT				
164	SA/116/2015	ABDUL KADAR	ADV. PRASHEEN	ADV. VALLABH D.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DANKEWALA. VS MOHAMED HANIF DHANKEWALA.	LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH	PANGAM R.NO.1(A) TO (G)

SUIT FOR PERMANENT INJUNCTION

165	SA/3/2016	DASHARATH POPAT NAIK GAONKAR AND ANR., VS SANTOSH SHRIKANT NAIK GAONKAR.	ADV. S. Y. THALY ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH	ADV. MAHESH AMONKAR FOR RESPONDENT ADV. PARINDA KANEKAR FOR RESPONDENT
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SUIT FOR PERMANENT & MANDATORY INJUNCTION  
& CONSEQUENTIAL RELIEFS

166	SA/4/2016	BHASKAR BORKAR, REP. BY ATTORNEY NANDAN PILGAONKAR AND ANR., VS M. A. ANDREW AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH
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SUIT FOR DECLARATION & INJUNCTION

167	SA/5/2016	MOHAN KASHINATH RAUT DESSAI AND 5 ORS., VS ANTONIO PANTALEAO FERRAO.	ADV. ASHWIN D. BHOBE ADV. TEJASWINI KOLE	ADV. PARAG S RAO FOR RESPONDENT ADV. RASHMI NAIK FOR RESPONDENT ADV. AGNETHA LOBO FOR RESPONDENT
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SUIT FOR SPECIFIC PERFORMANCE & OTHER RELIEFS

168	SA/7/2016	SITARAM DAMODAR SINAI DESSAI. VS PURSHOTTAM SITARAM SINAI DESSAI (DECEASED) THROUGH LRS AND 6 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAUTAMI AMEY KAKODKAR ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR ADV. PEREIRA SUZETTE SAVIA. A	ADV. VLEDSON LUCIO BRAGANZA FOR R.NO. 5, 6 AND 7 ADV. DAKSHA LOTLIKAR FOR R.NO. 5, 6 & 7 ADV. JOCELYN MARIA GODINHO FOR R.NO. 5, 6 & 7 ADV. RAUNAQ RAO FOR R.NO.4
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SUIT FOR DECLARATION RESTORATION OF POSSESSION &  
PERMANENT INJUNCTION

169	SA/13/2016	SHANTARAM KESHAV GAONKAR (SINCE DECEASED) THROUGH LRS., AND 6 ORS., VS DAYANAND ARJUN GAONKAR AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SHETYE VAISHALI VINAYAK
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION			
170	SA/14/2016	GOVIND R. ISLOOR. VS CROMPTON GREAVES LIMITED.	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. P. C CHAWDIKAR FOR RESPONDENT ADV. PRASANNA C CHAWDIKAR FOR RESPONDENT ADV. D.P. CHAWDIKAR FOR RESPONDENT ADV. P. S. PARAB FOR RESPONDENT ADV. D. PEDNEKAR FOR RESPONDENT

SUIT FOR DECLARATION & CONSEQUENTIAL RELIEFS

171	SA/15/2016	MANOJ NAIK. VS CROMPTON GREAVES LIMITED.	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. P. C CHAWDIKAR FOR RESPONDENT ADV. D. PEDNEKAR FOR RESPONDENT ADV. P.S.PARAB FOR RESPONDENT ADV. D.P. CHAWDIKAR FOR RESPONDENT
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SUIT FOR DECLARATION & CONSEQUENTIAL RELIEFS

172	SA/16/2016	GOVIND R. ISLOOR. VS CROMPTON GREAVES LIMITED.	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. P.C.CHAWDIKAR FOR RESPONDENT ADV. D.P.CHAWDIKAR FOR RESPONDENT
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SUIT FOR DECLARATION & CONSEQUENTIAL RELIEFS

173	SA/17/2016	MANOJ NAIK. VS CROMPTON GREAVES LIMITED.	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. P.C.CHAWDIKAR FOR RESPONDENT ADV. D.P.CHAWDIKAR FOR RESPONDENT
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SUIT FOR DECLARATION & CONSEQUENTIAL RELIEFS

174	SA/22/2016	MULLA MUZAWAR AND ANR., VS JOAQUIM LOURENCE DIAS AND 3 ORS.,	ADV. KETAKI L. PEDNEKAR ADV. PAVITHRAN A.V	
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REG. CIVIL SUIT

175	SA/25/2016	DHONDU SHANKAR VAIGANKAR AND ANR.	ADV. PALYEKAR VINITA VISHRAM	ADV. DEVIDAS J. PANGAM FOR R.NO.1
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS YESHWANT KESHAV VAIGANKAR AND 12 ORS.,		AND 2 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.1 & 2 ADV. P. SAWANT FOR R.NO.1 & 2 ADV. FERNANDES LUIS ALEX FOR R.NO.1 & 2

SUIT FOR DECLARATION & RECOVERY OF POSSESSION

176	SA/26/2016	AGOSTINHO FRANCISCO ANTONIO DE JESUS CORREIA AFONSO ALIAS ANTONIO CORREIA AFONSOTHR.LRS.ANDANR VS PEDRO FERNANDES AND ANR.,	ADV. VINITA PALYEKAR ADV. KAMAT GHANEKAR TANVI	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1 & 2
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RCA

177	SA/35/2016	RAVALNATH BUILDERS, REPRESENTED BY PARTNER RAJESH VASANT HARMALKAR. VS JAWAHAR HARIDAS CHAMPSI AND ANR.,	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK	ADV. GAURISH N. AGNI FOR R.NO.1 AND 2 ADV. EESHAN USAPKAR FOR R.NO.1 & 2 ADV. VIBERT NORONHA FOR R.N.1 & 2 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.1 &
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178	SA/46/2016	PANDURANG G. DESSAI (EXPIRED) THROUGH LRS., VS VITHOBA PUNDALIK XETE DESSAI.	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. HALARNKAR ADISH VINOD ADV. SANKALP SINAI BHANGUI	ADV. R. G. RAMANI FOR RESPONDENT
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RCA

179	SA/47/2016	JOAO @ JOHN FERNANDES(DECEASED) THROUGH HIS LRS. AND ANR., VS BERNADINA FERNANDES AND 6 ORS.,	ADV. PRANAY A KAMAT	ADV. VIBHAV RAJIV AMONKAR U/LAS FOR R-1 & 3
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SUIT FOR DECLARATION PERMANENT INJUNCTION OTHER  
CONSEQUENTIAL RELIEFS

180	SA/48/2016	LALITA VALLABHENI.	ADV. PRAVIN N.	
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS	FALDESSAI	
		MAJOR (RETD.) VIREN	ADV. MANSI NAIK	
		ANTHONY THOMAS.	ADV. VENICIA LOURENCO	
			ADV. VIDHATI SHETYE	
			ADV. PRIYANKA HAWANOOR	

REG. CIVIL SUIT

181	SA/57/2016	HERBERT FERNANDES AND ANR., VS COMMUNIDADE OF LOUTOLIM, THR. ITS ATT. FRANCISCO MONTEIRO ALIAS FRANKY MONTEIRO.	ADV. PEREIRA TARSHISH LEO ADV. ALMEIDA MARIO JOAQUIM PINTO	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT ADV. BAVINA KUKALEKAR FOR RESPONDENT ADV. PRATIKSHA NAGVEKAR FOR RESPONDENT ADV. SHRUTI BHOMKAR FOR RESPONDENT ADV. LAXMI SAWANT FOR RESPONDENT ADV. IVINA MIRANDA FOR RESPONDENT
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RCS

182	SA/62/2016	MIRACULO ABELIZA EUSTAQUIO ALEMAO AND 3 ORS. VS EMMANUEL SALVADOR CIPRIANO ALEMAO AND 3 ORS.	ADV. RYAN DA PIEDADE MENEZES ADV. RYAN DA PIEDADE MENEZES FOR APPELLANTS	ADV. GAUTAMI AMEY KAKODKAR FOR R.NO.1 AND 2 ADV. GAUTAMI AMEY KAKODKAR FOR R.NO.3 POA & 4 ADV. GAURANG D. PANANDIKER R.NO.1,2,3 POA & 4 ADV. VIBHAV RAJIV AMONKAR R.NO.1,2,3 POA & 4 ADV. PEREIRA SUZETTE SAVIA. A R.NO.1,2,3 POA & 4
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SUIT FOR DECLARATION

183	SA/74/2016	PUSHPAWATI @ KESAR DATTARAM @ KHANDEKAR. VS YESHWANT M. KHANDEKAR.	ADV. AMAY ARJUN PHADTE	
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SUIT FOR PERMANENT & MANDATORY INJUNCTION

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
184	SA/84/2016	GEORGE PETER MENDES AND ANR. VS ROBERT MENDES (DEC) THR. HIS LRS. AND ANR.	ADV. BETQUECAR KARISHMA CUSTA	ADV. ASHWIN D. BHOBE FOR R.NO.1(A AND B) ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1(A & B)

SUIT FOR MANDATORY INJUNCTION & MENES PROFITS

185	SA/91/2016	SELLWELL FOODS AND BEVERAGES PVT. LTD., REPRESENTED BY ITS AUT. SIGNATORY GAJANAN POROB. VS MOHAMMAD S. GHARE.	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR
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RCA

186	SA/94/2016	THEREZINHA FERNANDES E FONDEKAR @ MARIA TERESA FERNANDES E FONDEKAR AND 3 ORS., VS CAETANO JOSE FERNANDES.,	ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN	ADV. GALILEO FRANCISCO TELES FOR RESPONDENT
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SUIT FOR DECLARATION

187	SA/101/2016	FRANCISCO PATRICIO RODRIGUES AND 2 ORS., VS ALEIXO CIPRIANO ALBUQUERQUE AND 14 ORS.,	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	ADV. DEVIDAS J. PANGAM FOR R-1,2,3,4,5,6,7,8 AND 9 ADV. DEVIDAS J. PANGAM FOR R. NO. 3 ADV. DEVIDAS J. PANGAM FOR R. NO. 8 ADV. DEVIDAS J. PANGAM FOR R. NO. 6 ADV. DEVIDAS J. PANGAM FOR R. NO. 7 ADV. DEVIDAS J. PANGAM FOR R. NO. 5 ADV. DEVIDAS J. PANGAM FOR R. NO. 2 ADV. DEVIDAS J. PANGAM FOR R. NO. 4 ADV. DEVIDAS J. PANGAM FOR R. NO. 9 ADV. SHIVDATT P. MUNJ FOR R. NO. 9 ADV. FERNANDES LUIS ALEX FOR R. NO. 9 ADV. KETAKI NAIK FOR R. NO. 9
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SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. SHIVDATT P. MUNJ FOR R. NO. 8
			ADV. FERNANDES LUIS ALEX FOR R. NO. 8
			ADV. KETAKI NAIK FOR R. NO. 8
			ADV. SHIVDATT P. MUNJ FOR R. NO. 7
			ADV. FERNANDES LUIS ALEX FOR R. NO. 7
			ADV. KETAKI NAIK FOR R. NO. 7
			ADV. SHIVDATT P. MUNJ FOR R. NO. 6
			ADV. FERNANDES LUIS ALEX FOR R. NO. 6
			ADV. KETAKI NAIK FOR R. NO. 6
			ADV. SHIVDATT P. MUNJ FOR R. NO. 5
			ADV. FERNANDES LUIS ALEX FOR R. NO. 5
			ADV. KETAKI NAIK FOR R. NO. 5
			ADV. SHIVDATT P. MUNJ FOR R. NO. 4
			ADV. FERNANDES LUIS ALEX FOR R. NO. 4
			ADV. KETAKI NAIK FOR R. NO. 4
			ADV. SHIVDATT P. MUNJ FOR R. NO. 3
			ADV. FERNANDES LUIS ALEX FOR R. NO. 3
			ADV. KETAKI NAIK FOR R. NO. 3
			ADV. SHIVDATT P. MUNJ FOR R. NO. 2
			ADV. FERNANDES LUIS ALEX FOR R. NO. 2
			ADV. KETAKI NAIK FOR R. NO. 2
			ADV. KETAKI NAIK FOR R-1,2,3,4,5,6,7,8 & 9
			ADV. FERNANDES LUIS ALEX FOR R-1,2,3,4,5,6,7,8 & 9
			ADV. S.P.MUNJ FOR R-1,2,3,4,5,6,7,8 & 9

REG. CIVIL SUIT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
188	SA/108/2016	RAM YESSO GAONKAR AND ANR., VS CLESFAS EUGENIO CUSTODIO CAEIRO AND 7 ORS.,	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI	ADV. SHIVAN DESAI FOR R.NO.8 ADV. MARIA SILVEIRA FOR R.NO.8 ADV. BHARNE SADHVI MANGESH FOR R.NO.8 ADV. PRANAY A KAMAT FOR R.NO.1 ADV. JATIN RAMAIYA FOR R.NO.8

REG. CIVIL SUIT

189	SA/110/2016	NINETTE MACIEL, THR. CONST. ATT. FLORIANO LOBO AND 6 ORS., VS PAUL JOHN MENDES.,	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. SHRUTI BHOMKAR	ADV. ASHWIN D. BHOBE RESPONDENT ADV. R.SHIRODKAR RESPONDENT ADV. BHOBE SHRADHA SUBHASH RESPONDENT
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SUIT FOR PERMANENT INJUNCTION, DECLARATION RECOVERS OF POSSESSION & OTHER CONSEQUENTIAL RELIEFS

190	SA/115/2016	JOHN HENRIQUES AND ANR., VS RATNA BALAKRISHNAN AND ANR.,	ADV. SOMNATH B. KARPE ADV. ASMITA NAKUL TIRODKAR ADV. ABHIJIT M. NAIK	ADV. JOSEPH VAZ FOR R.NO.1 ADV. JOSEPH VAZ FOR R.NO.2
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SUIT FOR INJUNCTION

191	SA/5/2017	NEVILLE SOUZA PROENCA AND ANR., VS SITABAI NAVELKAR AND 4 ORS.,	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ADV. RYAN DA PIEDADE MENEZES U/LAS FOR R.NOS. 1 TO
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RCA (REGULAR CIVIL SUIT)

192	SA/7/2017	JAMES AMARANTE DA SILVA AND ANR., VS HORIZON REALTORS, A PARTNERSHIP FIRM, THR. ITS PARTNER IGNATIUS TONY PEREIRA AND 5 ORS.,	ADV. ROHIT BRAS DE SA ADV. SEQUEIRA JUDE TOREX ADV. HAZEL FERNANDES ADV. KALPANA SAPERKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. ANUSHA KAISUKAR FOR R.NO.1 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1
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SUIT FOR DECLARATION & PERMANENT INJUNCTION

193	SA/11/2017	CEASAR FERNANDES., VS SILVESTOR B. FERNANDES	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	REG. CIVIL SUIT	AND ANR.,	ADV. SHAILESH REDKAR	
194	SA/19/2017	GOVIND SAZRO SALGAONKAR AND ANR., VS LAXMAN SAZRO SALGAONKAR.,	ADV. ASHWINI AGNI LRS OF APPLICANT NO.1 ADV. DIVIYA BAKAL ADV. DIVIYA V. BAKAL LRS OF APPLICANT NO.1 ADV. ADITI KAMAT ADV. NAIK SUGANDHA SURENDRA LRS OF APPLICANT NO.1 ADV. JAY PRADIP SAWAIKAR LRS OF APPLICANT NO.1	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT
	SUIT FOR EVICTION RECOVERY OF MONEY INJUNCTION & COUNTER CLAIM FOR DECLARATION			
195	SA/26/2017	NARAYAN SHANTARAM DESSAI (DEC) THR. LRS. AND ANR., VS CHANDRASHEKAR SHANTARAM DESSAI @ SACARAM SHANTARAM DESSAI.,	ADV. RYAN DA PIEDADE MENEZES FOR P. NO. 1.3 ADV. RYAN DA PIEDADE MENEZES FOR P. NO. 1.1 ADV. RYAN DA PIEDADE MENEZES FOR P. NO. 2 ADV. RYAN DA PIEDADE MENEZES FOR P. NO. 1.2 ADV. STEPHANIE C. C. ALVARES FOR P. NO. 2 ADV. NIGEL JOHN FERNANDES FOR P. NO. 2 ADV. GINA MARIA ALMEIDA FOR P. NO. 2 ADV. STEPHANIE C. C. ALVARES FOR P. NO. 1.3 ADV. NIGEL JOHN FERNANDES FOR P. NO. 1.3 ADV. GINA MARIA ALMEIDA FOR P. NO. 1.3 ADV. STEPHANIE C. C. ALVARES FOR P. NO. 1.2 ADV. NIGEL JOHN FERNANDES FOR P. NO. 1.2 ADV. GINA MARIA ALMEIDA FOR P. NO. 1.2 ADV. STEPHANIE C. C. ALVARES FOR P. NO. 1.1 ADV. NIGEL JOHN FERNANDES FOR P. NO.	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT ADV. LAXMI SAWANT FOR RESPONDENT ADV. RALPH MASCARENHAS FOR RESPONDENT ADV. IVINA MIRANDA FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			1.1 ADV. GINA MARIA ALMEIDA FOR P. NO. 1.1	
SUIT FOR PARTITION				
196	SA/32/2017	ALEX D'SOUZA AND ANR., VS ANTHONY FRANCIS D'SOUZA AND ANR.,	ADV. JOSEPH VAZ ADV. SWATI NAIK	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 - JAGANNATH JAYANT MULGAONKAR ADV. RYAN DA PIEDADE MENEZES FOR R.NO.3 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. CATARINA FRANCIS RIBEIRO FOR R.NO.3
SUIT FOR SPECIFIC PERFORMANCE OF CONTRACT				
197	SA/34/2017	VALES TRADERS, THR. ITS PROP., CIRILO VALES., VS SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER.,	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	
SUIT FOR DAMAGES & OTHER RELIEFS				
198	SA/37/2017	LAXMAN SAZRO SALGAONKAR., VS GOVIND SAZRO SALGAONKAR AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	ADV. RONAL CHANDRAKANT SIROYA FOR R.NO.1 & 2 ADV. HETAL BHARAT MODY FOR R.NO.1 & 2 ADV. GEMINI XETTIGAR FOR R.NO.1 & 2
199	SA/48/2017	VITHOBA BABUSSO ADEL., VS GOKULDAS BABUSSO ADEL.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. AGHA IFTIKHAR FOR RESPONDENT ADV. FLAVIA FERNANDES FOR RESPONDENT ADV. KETAN MORAJKAR FOR RESPONDENT ADV. RAKSHIT NAIK FOR RESPONDENT
SUIT FOR PERMANENT INJUNCTION				



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
200	SA/56/2017	DISHA JAY SHIRODKAR VS JAY RAVI SHIRODKAR	ADV. S. CHOPDEKAR	ADV. VINAYAK GURUDAS PAI FOR RESPONDENT
PETITION FOR DIVORCE				

201	SA/58/2017	AMOGH D. THALY., VS DOMENICA MAZZARA E SEQUEIRA AND 3 ORS.,	ADV. U.R. TIMBLE ADV. SUPHAL S. KAMAT ADV. YADIKA MANDREKAR	ADV. ROHAN PANDURANG DESAI FOR R.NO.1,2 AND 3 ADV. SEETAL KERKAR FOR R.NO.1,2 & 3 ADV. ABHAY CHIKHLIKAR FOR R.NO.1,2 & 3 ADV. POOJA BANAULIKAR FOR R.NO.1,2 & 3 ADV. SIDDESH NANODKAR FOR R.NO.1,2 & 3 ADV. SANGELKAR VIDYANAND P. FOR R.NO.1,2 & 3
SUIT FOR SPECIFIC PERFORMANCE				

202	SA/66/2017	STELLA LAWRENCE FREITAS, REP. ATTORNEY MARIA LAWRENCE FREITAS @ MARIA H. KOTHARI(DEC)REP. THR. LRS. VS SURYAKANT SHAMBHU MALVANKAR @ SRIACANTA SHAMBU MALVONCAR (DECEASED) THR. LRS. AND 2 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. ADITI NAIK	ADV. VALMIKI MENEZES FOR RESPONDENT ADV. VALMIKI MENEZES FOR R.NO.2 ADV. VALMIKI MENEZES FOR R.NO.1(F,G,H) ADV. VALMIKI MENEZES FOR R.NO.1(A,B,C & D) ADV. MELISSA C. CONCEPTION FOR R.NO.2
SUIT FOR PERMANENT INJUNCTION , DECLARATION CANCELLATION OF DEED & RESTORATION OF POSSESSION				

203	SA/80/2017	THOMAS D'AQUINO ANDRE AVELINO GRACIAS PEREIRA (DEC) REP. BY LRS. AND 8 ORS., VS CATARINA DEODITA MAURA RIBEIRO E PEREIRA AND 5 ORS.,	IN PERSON	
REG. CIVIL SUIT				

204	SA/83/2017	DAMIAO PANGO @	ADV. NIGEL DA COSTA	ADV. ASHWIN D. BHOBE
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DAMIAO D'SA., VS RUMALDO PANGO (DEC) THR. HIS LRS AND ANR.,	FRIAS ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH	FOR R. NO. 1.8 ADV. ASHWIN D. BHOBE FOR R. NO. 1.7 ADV. ASHWIN D. BHOBE FOR R. NO. 1.2 ADV. ASHWIN D. BHOBE FOR R. NO. 1.5 ADV. ASHWIN D. BHOBE FOR R. NO. 2 ADV. ASHWIN D. BHOBE FOR R. NO. 1.4 ADV. ASHWIN D. BHOBE FOR R. NO. 1.3 ADV. ASHWIN D. BHOBE FOR R. NO. 1.6 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 2 ADV. FERNANDES ANNELISE FOR R. NO. 2 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 2 ADV. ANGLE CHIRAG AJAY FOR R. NO. 2 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.8 ADV. FERNANDES ANNELISE FOR R. NO. 1.8 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.8 ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.8 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.7 ADV. FERNANDES ANNELISE FOR R. NO. 1.7 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.7 ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.7 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.6 ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.6 ADV. FERNANDES ANNELISE FOR R. NO. 1.6 ADV. KALPA DEVIDAS

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			GOVENKAR FOR R. NO. 1.6
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.5
			ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.5
			ADV. FERNANDES ANNELEISE FOR R. NO. 1.5
			ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.5
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.4
			ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.4
			ADV. FERNANDES ANNELEISE FOR R. NO. 1.4
			ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.4
			ADV. CHIRAG RAMNIKLAL SHAH FOR R. NO. 1.3
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.3
			ADV. FERNANDES ANNELEISE FOR R. NO. 1.3
			ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.3
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.2
			ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.2
			ADV. FERNANDES ANNELEISE FOR R. NO. 1.2
			ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.2

SUIT FOR INJUNCTION & CONSEQUENTIAL RELIEFS

205 SA/91/2017	GAJANAN KESHAV BHAT MR. PARAG RAO KELKAR AND ANR., VS DEVASTHAN OF VITHAL/VITHOBA, REP. BY
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ITS ATT., UDAY PANDURANG SHET TILVE AND 4 ORS.		
	RCA			
	WITH SA/99/2012	SAISH CONSTRUCTIONS THROUGH ITS PROPRIETOR SHRI VINAY R. S. KHANDEPARKAR., VS DEVASTHAN OF SHRI VITHAL/SHRI VITOBA REP. BY ITS ATTORNEY AND ORS.,	J. ABREU LOBO	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 2A -2D ADV. VIDYESH A. NAIK FOR R.NO. 5 & 6 ADV. PARAG S RAO FOR R.NO. 5 & 6
	WITH SA/100/2012	SAISH CONSTRUCTIONS, THROUGH ITS PROPRIETOR SHRI VINAY R.S. KHANDEPARKAR, VS DEVASTHAN OF SHRI VITHAL/SHRI VITOBA AND ORS.,	J. ABREU LOBO	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 2A-2D ADV. VIDYESH A. NAIK FOR R.NO. 5 & 6 ADV. PARAG S RAO FOR R.NO. 5 & 6
206	SA/92/2017	TEREZA TRAVASSO AND ANR., VS ATCHUT GOPAL PAI RAITURKAR (DECEASED) THROUGH LEGAL HEIRS AND 2 ORS.,	ADV. A.D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. AJIT R. KANTAK FOR R.NO.1(A AND B) ADV. RESHMA KANTAK FOR R.NO.1(A & B) ADV. RAUNAK AJIT KANTAK FOR R.NO.1(A & B)
	SUIT FOR RECOVERY OF MONEY			
207	SA/99/2017	VENKATESH MANGESH XETH KAREKAR (DEC), THR. HIS LRS., THR. CONST ATT. THE APPELLANT NO. 1B., VS CLARA PINTO (DEC) THR. HER LRS. AND ANR.,	ADV. ASHWIN D. BHOBE ADV. ANNE LISE FERNANDES ADV. BHOBE SHRADHA SUBHASH	
	SUIT FOR DECLARATION			
208	SA/19/2018	CHANDRAKANTA BABUSO NAIQUE/NAIK @ BORKAR ALSO KNOWN AS CHANDRAKANT BABUSO BORKAR AND ANR., VS PANDARINATH R.P. DESSAI	ADV. ASHWINI AGNI ADV. AKSHAY UDAY NAIK ADV. HETAL BHARAT MODY ADV. DIVIYA V. BAKAL	ADV. PRASHEEN LOTLIKAR FOR R.NO.1,2,4,7 AND 8 ADV. ADITI RAMESH NAIK FOR R.NO.11 & 12 ADV. PRASHEEN LOTLIKAR FOR R.NO.11 &

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AND 11 ORS.,		12
		SUIT FOR DECLARING, DEED OF SALE DATE 14/7/2011 NULL AND VOID		
209	SA/21/2018	SURYAKANT SHETGAONKAR., VS PANDU SHETGAONKAR AND ANR.,	FATU ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER FATU ADV. BHOBE SHRADHA SUBHASH	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 AND 2 ADV. SIYA U. DHARGALKAR FOR R.NO.1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 & 2
		SUIT FOR PERMANENT & MANDATORY INJUNCTION & CONSEQUENTIAL RELIEFS		
210	SA/24/2018	MARTA FURTADO AND ANR., VS FATIMA ELECTRA JASMINE D'SILVA, REP. BY HER ATT., PEDRO DAMIAO LAZARIO CAEIRO.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. ANALIZ MARIA MENEZES FOR RESPONDENT
		SUIT FOR INJUNCTION UNDER SPECIFIC INJUNCTION		
211	SA/37/2018	KANTA EKU NAIK SHIRODKAR AND ANR., VS SHASHIKANT N. HANAMSHET AND 3 ORS.,	ADV. SIDHESH SHET	ADV. SANDESH D. PADIYAR FOR R.NO.1,2,3 AND 4 ADV. SANKALP SINAI BHANGUI FOR R.NO.1,2,3 & 4 ADV. SHIRODKAR PRAYASH PRAVINKUMAR R.NO.1,2,3 & 4 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1,2,3 & 4
		REG. CIVIL SUIT		
212	SA/41/2018	MARUTI HALLIKAR AND ANR., VS BABU ESSO NAIK (DEC) THR. LRS. AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. JAGANNATH JAYANT MULGAONKAR R-1(ABDEFGHIJANDK) ADV. RUPA D. BANAULIKAR R-1(ABDEFGHIJ&K) ADV. PEARL E. REMEDIOS R-1(ABDEFGHIJ&K)

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	REGULAR SUIT	CIVIL		
213	SA/48/2018 IN SA/48/2018	FELICIA GOMES @ MAIRA FELICIA GOMES AND 8 ORS., VS MILTON COUNTINHO AND 5 ORS.,	ADV. JOSEPH RODRICKS ADV. JOSEPH RODRICKS APPELLANT NO.6(A&B)	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1
214	SA/54/2018	YUVRAJ VITHOBA KALANGUTKAR AND ANR., VS RATNAKAR VITHOBA KALANGUTKAR (SIN DEC) AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. FERNANDES ANNELISE	ADV. R. G. RAMANI FOR R.NO.1 AND 2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.3 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.1 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.7 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.4 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.5 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.6 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.1 & 2
	REG. CIVIL SUIT			
215	SA/58/2018	SADA BABUSSO GAUDE AND 5 ORS., VS YESHWANT BABUSSO GAUDE (DEC) REP. THR. LRS. AND 5 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. SANDESH D. PADIYAR FOR RESP. NO. 1(D) AND 1(E) ADV. PRILAM PREMANAND PHADTE FOR R-1(D) & (E) ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R-1(D) & (E) ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R-1(A) & 2 ADV. SANKALP SINAI BHANGUI FOR R-1(D) & 1(E) ADV. PRILAM PREMANAND PHADTE FOR R-1(A) & 2 ADV. PRASHIL AROLKAR FOR RESP. NO. 1(D) & 1(E) ADV. SANKALP SINAI BHANGUI FOR R-1(A) & 2 ADV. SANDESH D. PADIYAR FOR RESP. NO. 1(A) & 2 ADV. PRASHIL AROLKAR FOR R-1(A) & 2

SUIT FOR DECLARATION & PERMANENT INJUNCTION

216	SA/60/2018	RAMA SHIRVOIKAR (DEC) THR. LRS., VISHNU NARAYAN DIUKAR., VS PARVATI RAJARAM GAUNS @ SHIRVOIKAR (DEC) THR. LRS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1(ABCDANDE) ADV. SHANE GOMES PEREIRA FOR R.NOS.1(ABCD&E) ADV. FERNANDES JASON BOSCO FOR R.NOS.1(ABCD&E)
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SUIT FOR DECLARATION & PERMANENT INJUNCTION

217	SA/76/2018	NAFISA BI SHAIKH., VS GURUNATH PATADE AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. SHAILESH REDKAR FOR R.NO.1
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REGULAR CIVIL APPEAL

218	SA/82/2018	SANTOSH NORU NAIK., VS PRAJOTI SANTOSH NAIK.,	ADV. AGHA IFTIKHAR ADV. KETAN MORAJKAR	
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REG. CIVIL SUIT

219	SA/85/2018	SHREE CHANDRESWAR BHUTNATH DEVASTHAN, REP. BY ITS ATTORNEY, PRAKASH A.G. DESSAI., VS BABOY MOTIRAM VERENKAR (DEC) REP. BY HIS LRS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. RYAN DA PIEDADE MENEZES THE APPELLANT	ADV. PRASHEEN LOTLIKAR FOR R.NO.1(A)-1(F) ADV. AMONKER NILESH DIGAMBER FOR R.NO.1(A)-1(F) ADV. ARAUJO ASHVINI AFONSO FOR R.NO.1(A)-1(F)
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SUIT FOR PERMANENT INJUNCTION			
220	SA/98/2018	CAESAR ANTHONY FERNANDES., VS MARTHA SALDANHA.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER	
	SUIT FOR RECOVERY OF MONEY			
221	SA/99/2018	RAMAKANT SHETYE., VS KASHINATH LAXMAN GADEKAR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER ADV. FERNANDES ANNELISE	UTKARSH SAWANT KETAN MORAJKAR AGHA IFTIKHAR
	RCA			
222	SA/100/2018	UMESH MARUTI NAIK @ RAMA MARUTI NAIK AND ANR., VS NANDA JANA NAIK AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE	ADV. J. ABREU LOBO FOR R.NO.1,2,3 AND 4 ADV. PREETAM TALAULIKAR FOR R.NO.1,2,3 & 4 ADV. LINGUDKAR SNEHA KISHOR FOR R.NO.1,2,3 & 4 ADV. PRATIKSHA JUBA MANDREKAR FOR R.NO.1,2,3 & 4
	SUIT FOR MANDATORY INJUNCTION PERMANENT INJUNCTION & DAMAGES			
223	SA/3/2019	BISMARK CRISANTO FACHO AND ANR., VS ANICETO MANUEL MARTINS AND 7 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. CATARINA FRANCIS RIBEIRO	ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 AND 2 ADV. L.SAWANT FOR R.NO.1 & 2 ADV. LAXMI SAWANT FOR R. NOS. 3A,3B,4 ADV. NIGEL DA COSTA FRIAS FOR R. NOS. 3A,3B,4 ADV. B. KUKALEKAR FOR R.NO.1 & 2 ADV. P.R. NAGVEKAR FOR R.NO.1 & 2 ADV. I MIRANDA FOR R.NO.1 & 2
	RCA			



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
224	SA/20/2019	DAMODAR NARSINVA NAIK AND ANR., VS MARIA MONICA PEREIRA E RODRIGUES AND 11 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. SUDIN MANOHAR USGAONKAR APPELLANT NO.1(ABCD) ADV. MARIE ROSETTE PEREIRA ADV. MARIE ROSETTE PEREIRA APPELLANT NO.1(ABCD)	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R-1 AND 2 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R. NO. 2
225	SA/22/2019	DAMODAR NARSINVA NAIK AND ANR., VS BRUNO FRANCISCO PEREIRA AND 11 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA APPLT.NO.1(ABCD) ADV. USGAONKAR SUDESH MANOHAR APPLT.NO.1(ABCD) ADV. MARIE ROSETTE PEREIRA	ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.3 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 3 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R. NO. 11 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R. NO. 10 ADV. IVAN SANTIMANO FOR R. NO. 11 ADV. IVAN SANTIMANO FOR R. NO. 10 ADV. ANGLE CHIRAG AJAY FOR R. NO. 3 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R-10 & 11 ADV. IVAN SANTIMANO R-10 & 11 ADV. ANGLE CHIRAG AJAY FOR R.NO.3
226	SA/89/2019	WALBURG VERISSIMO COUTINHO., VS COMMUNIDADE OF MARGAO, REP. BY ITS ATTORNEY AND 2 ORS.,	ADV. VALMIKI MENEZES	ADV. ASHWIN D. BHOBE FOR R.NO.3 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.3 ADV. FERNANDES ANNELISE FOR R.NO.3 ADV. ANGLE CHIRAG AJAY FOR R.NO.3

RCA (REGULAR CIVIL SUIT)

Assistant Registrar  
High Court of Bombay at Goa,  
Porvorim-Goa

SR. CASE NUMBER

PARTY NAME

PET. ADV.

RES. ADV.

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